

NATIONAL COMPANY LAW TRIBUNAL**OBJECTIONS LIST DATED 08.10.2025 TO 02.11.2025****PETITION , APPLICATIONS , ADDITIONALS****HELPPESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM**

This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGO Complex has been relocated to Block-12, CGO Complex, Lodhi Road, New Delhi. Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	09-10-2025	Company Appeal(Companies Act)	710102088042025		VS	Sec 252 (3) - By Government Body	08-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PUNEET
2	09-10-2025	CA(A) Merger and Amalgamation(Companies Act)	710102088082025		PRIMA ASSOCIATES PRIVATE LTD VS THE OFFICIAL LIQUIDATOR NCLT DELHI	Rule 11 of NCLT	09-10-2025	No of objection 1. application need every pages sign 2. annexures pages missed sign with true copy of every pages 3. date missed in vakalatanama 4 25 rs welfare and 3 rs court fee missed in vakalatanama 5 case type choose " restoration application 6 need to delete extra same pdf uploaded 7 proof of service missed	Akhillesh kumar dwivedi
3	08-10-2025	Company Petition IB (IBC)	710102087892025		CANARA BANK VS SH. SANJAY V ASUDEV	Section 95(1)	09-10-2025	1. page no. 34 to 37 are not clear. 2. page no. 45 to 48 are cut page.	SACHIT
4	10-10-2025	Company Appeal(Companies Act)	710102088492025		CANARA BANK VS SH. SANJAY V ASUDEV	Any other provision - Govt body	14-10-2025	no of objections: - 1. Rs. 25/- welfare fees and Rs. 3/- court fees missing in vakaltanama 2. proof of service missing	Zehra Khan
5	09-10-2025	Company Petition (Companies Act)	710102088342025		SHALINI GUPTA VS SIMPATICO E-SOLUTION PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	13-10-2025	WRONG JURISDICTION	Laksh
6	08-10-2025	Contempt Petition (IBC)	710102087812025		IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH - MR. JALESH KUMAR GROVER VS GAUTAM CHOWDHARY DIRECTOR (POWERS SUSPENDED) M/S SANTUR INFRASTRUCTURE PVT. LTD & ORS	Sec 60(5)	08-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Abhirup
7	10-10-2025	Company Appeal(Companies Act)	710102088542025		IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH - MR. JALESH KUMAR GROVER VS GAUTAM CHOWDHARY DIRECTOR (POWERS SUSPENDED) M/S SANTUR INFRASTRUCTURE PVT. LTD & ORS	Any other provision - Govt body	14-10-2025	no of objections: - 1. numbering is missing in bookmarking in pdf 2. Rs. 25/- welfare fees and Rs. 3/- court fees in vakaltanama 3. proof of service missing 4. page no-33,34 cut page	Zehra Khan
8	10-10-2025	Company Appeal(Companies Act)	710102088582025		IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH - MR. JALESH KUMAR GROVER VS GAUTAM CHOWDHARY DIRECTOR (POWERS SUSPENDED) M/S SANTUR INFRASTRUCTURE PVT. LTD & ORS	Any other provision - Govt body	14-10-2025	no of objections: - 1. numbering is missing in bookmarking in pdf 2. Rs. 25/- welfare fees, Rs. 3/- court fees and date missing in vakaltanama 3. proof of service missing	Zehra Khan
9	24-10-2025	Company Petition IB (IBC)	710102093422025		GLOBAL SURVEYORS VS WAPCOS LIMITED	IBC Under Sec 9	29-10-2025	1. page no. 1,2,3,4 separatley index. 2. page no. 7 case type wrong. 3. bookmarking compulsory with page numbering. 4. counsel details missing in index 5. memo of parties missing. 6. 9(3)b affidavit missing. 7. NESL Report missing.	SANDIP
10	14-05-2025	Company Petition (Companies Act)	710102041632025		GEETA AGGARWAL THROUGH SPA YUVRAJ AGGARWAL VS DCM SHRIRAM LIMITED	Sec. 59, Application under any other provisions	14-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ABHISHEK

11	14-10-2025	Company Appeal(Companies Act)	710102089962025		GEETA AGGARWAL THROUGH SPA YUVRAJ AGGARWAL VS DCM SHRIRAM LIMITED	Sec 252 (3)	27-10-2025	no of objections: - 1. all annexures merged in one pdf 2. bookmarking with numbering is mandatory in pdf 3. add all applicant details in online portal 4. counsel sign missed in memo of parties and list of date event 5. need sign every page of application 6. page no-60 to 68,73 to 80 need hindi translate copy 7. page no-70 to 72 blur pages	Lalit
12	15-10-2025	Company Petition IB (IBC)	710102091202025		INTEC CAPITAL LIMITED VS JOGENDER LATHER	Section 95(1)	27-10-2025	1. List of dates and events missing. 2. mention bookmarking with page numbering.	INTEC CAPITAL LIMITED
13	15-10-2025	Company Petition IB (IBC)	710102091222025		RUCHI SINHA VS HDFC BANK LIMITED	Section 94(1)	22-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	INTEC CAPITAL LIMITED
14	25-10-2025	Company Petition IB (IBC)	710102093882025		J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS BLISS HOUSE PRIVATE LIMITED	IBC under Sec 7	29-10-2025	1. mention default date in form 1 part 4. 2. page no. 256,360,362 need to translate copy. 3. NESL Report missing.	Meghna Mishra
15	26-10-2025	Transfer Petition (IBC)	710102094022025		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SDB DEVELOPERS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	29-10-2025	1. case type wrong. 2. volume 1 and 2 separately index missing. 3. need every page sign in application. 4. date missing in vakalatnama. 5. need every page sign and true copy in annexure. 6. mention bookmarking with page numbering.	Sanwal
16	25-10-2025	Company Petition IB (IBC)	710102093872025		J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS BLISS VILLA (DELHI) PRIVATE LIMITED	IBC under Sec 7	29-10-2025	1. page no. 378,482,484 need to be translate copy. 2. NESL Report missing.	Meghna Mishra
17	14-10-2025	CA(A) Merger and Amalgamation(Companies Act)	710102089562025		ATEN CAPITAL PRIVATE LIMITED VS BLISS VILLA (DELHI) PRIVATE LIMITED	Sub-section (I) of section 230	21-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SANDEEP
18	26-10-2025	Company Petition IB (IBC)	710102094052025		STATE BANK OF INDIA VS INDER SINGH	Section 95(1)	30-10-2025	1. pagination wrong in index. 2. mention bookmarking according your index with page numbering. 3. page no. 202 to 206,225,226 to 231,242,245,246,249,265 to 271,273,385 are not clear. 3. master data missing.	Harshit Khare
19	27-10-2025	Company Petition IB (IBC)	710102094092025		STATE BANK OF INDIA VS MRS. SUKHBIR KAUR	Section 95(1)	30-10-2025	1. form C not clear. 2. page no. 209 to 214,229,232, to 236,242 to 247,249,252,255,273 to 282 are not clear. 3. pagination wrong in index. 4. master data missing.	Harshit Khare
20	27-10-2025	Company Petition IB (IBC)	710102094152025		PUKHRAH SINGH CHUG VS ASSOTECH MOONSHINE URBAN DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	30-10-2025	1. mention bookmarking according your index with page numbering. 2. page no. 22 to 46 are not clear. 3. NESL Report missing. 4. IRP Certificate missing. 5. 1Rs court fee short and 25Rs welfare fee missing in vakalatnama. 6. master data missing	SAGAR KUMAR PRADHAN
21	16-10-2025	Company Petition IB (IBC)	710102092062025		UNITY SMALL FINANCE BANK LIMITED VS B9 BEVERAGES LIMITED	IBC under Sec 7	27-10-2025	1. pagination wrong in index. 2. need every page sign and true copy in annexure. 3. NESL Report missing. 4. page no. 429,430,672,752,763 to 765 are not clear.	VARSHA
22	14-10-2025	Company Petition IB (IBC)	710102090352025		INDUS TOWERS LIMITED VS LOOP TELECOM AND TRADING LIMITED	IBC Under Sec 9	27-10-2025	1. proof of service missing. 2. demand notice missing. 3. master date missing. 4. 9(3)b affidavit missing. 5. vakalatnama compulsory. 6. NESL Report missing.	Raashi Beri
23	16-10-2025	Company Petition IB (IBC)	710102092402025		LALITA KAKKAR & ORS VS WTC NOIDA DEVELOPMENT COMPANY PVT LTD AND ANR	IBC under Sec 7	27-10-2025	1. file incomplete only upload 43 pages. 2. require documents missing.	ABHINDRA MAHRSHWARI
24	16-10-2025	Company Petition IB (IBC)	710102091882025		CAPITAL ORGANICS PRIVATE LIMITED VS WTC NOIDA DEVELOPMENT COMPANY PVT LTD AND ANR	IBC Section 59	27-10-2025	1. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 2. bookmarking compulsory with page numbering. 3. notary missing in affidavit. 4. need every page sign and true copy in annexure. 5. volume 1 and 2 separately index missing. 6. Form H missing.	Amitabh
25	10-10-2025	Company Appeal(Companies Act)	710102088602025		CAPITAL ORGANICS PRIVATE LIMITED VS WTC NOIDA DEVELOPMENT COMPANY PVT LTD AND ANR	Any other provision - Govt body	14-10-2025	no of objections: - 1. numbering is missing in bookmarking in pdf 2. Rs. 25/- welfare fees, Rs. 3/- court fees and date missing in vakaltanama 3. proof of service missing	Zehra Khan
26	11-10-2025	Company Petition IB (IBC)	710102088862025		UNIVERSAL ERECTORS PRIVATE LIMITED VS WTC NOIDA DEVELOPMENT COMPANY PVT LTD AND ANR	IBC Under Sec 10,IBC Under Sec 10	14-10-2025	1. master index incomplete. 2. volume 1 separately index missing. 3. counsel details missing in index. 4. page no. 75 need to translate copy. 5. bookmarking incomplete. 6. page no. 217,219 are not clear. 7. Form B missing. 8. IRP Certificate missing. 9. Form 2 missing. 10. counsel sign missing in memo of parties page. 11. need every page sign in form 6.	MANU
27	10-10-2025	Company Appeal(Companies Act)	710102088632025		UNIVERSAL ERECTORS PRIVATE LIMITED VS WTC NOIDA DEVELOPMENT COMPANY PVT LTD AND ANR	Any other provision - Govt body	14-10-2025	no of objections: - 1. Rs. 25/- welfare fees and Rs. 3/- court fees missing in vakaltanama 2. proof of service missing	Zehra Khan
28	08-10-2025	Company Petition IB (IBC)	710102087912025		CANARA BANK VS SH. DHARAMCHAND VASUDEV	Section 95(1)	10-10-2025	1. page no. 34 to 37 are not clear. 2. page no. 44 to 47 are cut page.	SACHIT

29	08-10-2025	Company Petition IB (IBC)	710102087882025		CANARA BANK VS SMT. KAUSHALYA DEVI	Section 95(1)	10-10-2025	1. page no. 34 to 37 are not clear. 2. page no. 44 to 47 are cut page. 3. date missing in vakalatnama.	SACHIT
30	27-10-2025	Company Petition IB (IBC)	710102094222025		JASRAJ SINGH CHUG VS ASSOTECH MOONSHINE URBAN DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	30-10-2025	1. master data missing. 2. page no. 20 to 46 are not clear. 3. NESL Report missing. 4. 1Rs court fee short and 25Rs welfare fee missing in vakalatnama. 5. IRP Certificate missing. 6. mention bookmarking according your index with page numbering.	SAGAR KUMAR PRADHAN
31	16-10-2025	Company Petition IB (IBC)	710102092072025		M S STEEL THROUGH ITS PARTNER MR. MANOJ KUMAR BANSAL VS INSTINCT INFRA & POWER LIMITED	IBC Under Sec 9	27-10-2025	1. section not mention in index. 2. page no. 40,42,73,75 are not clear. 3. NESL Report missing.	KUNAL
32	17-10-2025	Company Petition IB (IBC)	710102092592025		RINAC INDIA LIMITED VS MOJOLAND INDIA LIMITED	IBC Under Sec 9	27-10-2025	1. mention bookmarking according your index with page numbering. 2. page no. 76 to 87 are not clear. 3. BR missing. 4. 9(3)b affidavit missing. 5. NESL Report missing.	Smriti Churiwal
33	17-10-2025	Company Petition IB (IBC)	710102092722025		ONLINE24X7 INDIA PRIVATE LIMITED VS ONE INDIA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	27-10-2025	1. file incomplete only upload 33 pages. 2. require documents missing.	Deepankur Sharma
34	21-10-2025	Company Petition IB (IBC)	710102093182025		PALLAVI PRAKASH VS KARMIC ENERGY PRIVATE LIMITED	IBC under Sec 7	27-10-2025	1. IRP Certificate missing. 2. Form B missing. 3. BR missing.	Paras
35	18-10-2025	Company Petition IB (IBC)	710102092942025		REDIESEL INDIA PVT. LTD VS INTERNATIONAL PRINT O PAC LIMITED	IBC under Sec 7	27-10-2025	1. need every page sign and true copy in annexure. 2. page no. 82,172,176 are not clear. 3. NESL Report missing.	Mohak Sharma
36	30-08-2025	Company Petition (Companies Act)	710102075942025		OJSC GOMSELMASH VS GOMSELMASH INDIA PRIVATE LIMITED	Sec. 271-273	19-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	HAMMURABI & SOLOMON PARTNERS
37	18-10-2025	Company Petition (Companies Act)	710102092962025		MR. SANDEEP KAPOOR VS WELD ALLOY PRODUCTS LIMITED	Sec. 241(1),Sec. 242(4)	26-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ANU
38	25-10-2025	Company Petition (Companies Act)	710102093912025		MR. NEEL RATAN UPADHYAY VS FABTEQ SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-10-2025	no of objections: - 1. bookmarking is mandatory with numbering in pdf 2. volume-1,2 volume-wise index missing 3. need every page sign of application 4. need all hindi page translate copy 5. OCR missed 6. adjust the page 6. Rs. 25/-welfare and Rs. 3/- court fees and date missed in vakaltanama 7. page no-53 not clear page 8. In memo of parties please mention Vs. part between applicant and repondent details	Avdhesk Kumar Varshney
39	01-10-2025	Company Petition IB (IBC)	710102086252025		UC INCLUSIVE CREDIT PRIVATE LIMITED VS CREATIVITY AT BEST TECHNOLOGIES LIMITED	IBC under Sec 7	20-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Rajat
40	06-10-2025	Company Petition IB (IBC)	710102086842025		KOTAK MAHINDRA BANK LIMITED VS BERRYS AUTO ANCILLARIES PRIVATE LIMITED	IBC under Sec 7	23-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Akshay
41	29-10-2025	Company Petition IB (IBC)	710102094722025		POLOTRIPS INDIA PRIVATE LIMITED VS ASHOK KUMAR AGGARWAL	Section 95(1)	30-10-2025	1. master data missing.	Prakhar Mithal

42	29-10-2025	Company Petition (Companies Act)	710102094662025		MANPREET SINGH VS IRIS ASSOCIATES PPRIVATE LIMITED	Sec. 58(3)	30-10-2025	no of objections: - 1. due to payment sec-59,241,242,244 2. numbering is missing in bookmarking 3. counsel sign missed in index 4. volume-wise index volume-1,2 index missing 5. page no-75 blur 6. true copy or sign missed in annexure pages 7. date & month missed in vakalatnama 8. MOA missing	Prachie Jain
43	24-10-2025	Company Petition IB (IBC)	710102093622025		MRS. RANJANA ARORA VS M R OVERSEAS PRIVATE LIMITED	Section 94(1)	29-10-2025	1. List of dates and events missing. 2. need every page sign and true copy in annexure. 3. pagination incomplete in index. 4. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	VISHAL
44	24-10-2025	Company Petition IB (IBC)	710102093492025		UCO BANK VS RAVI SHAH	Section 95(1)	29-10-2025	1. section wrong. 2. counsel details missing in index.	Shikha
45	24-10-2025	Company Petition IB (IBC)	710102093472025		MRS. MAMTA ARORA VS M R OVERSEAS PRIVATE LIMITED	Section 94(1)	29-10-2025	1. List of dates and events missing. 2. need every page sign and true copy in annexure. 3. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	VISHAL
46	24-10-2025	Company Petition IB (IBC)	710102093662025		MR. NAND KUMAR ARORA VS M R OVERSEAS PRIVATE LIMITED	Section 94(1)	29-10-2025	1. List of dates and events missing. 2. need every page sign and true copy in annexure. 3. pagination incomplete in index. 4. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama	VISHAL
47	24-10-2025	Company Petition IB (IBC)	710102093452025		MR. RAMESH KUMAR ARORA VS M R OVERSEAS PRIVATE LIMITED	Section 94(1)	29-10-2025	1. pagination missing in index. 2. List of dates and events missing. 3. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 4. need every page sign and true copy in annexure.	VISHAL
48	24-10-2025	Company Petition IB (IBC)	710102093502025		UCO BANK VS AMAR THAKKAR	Section 95(1)	29-10-2025	1. section wrong. 2. counsel details missing in index.	Shikha
49	24-10-2025	Company Petition IB (IBC)	710102093432025		DONWAR BROTHERS PRIVATE LIMITED VS SUCCESS BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	29-10-2025	1. file incomplete only upload 43 pages. 2. require documents missing.	Sumant
50	24-10-2025	Company Petition IB (IBC)	710102093522025		UCO BANK VS NARENDRA CHOKSHI	Section 95(1)	29-10-2025	1. section wrong. 2. counsel details missing in index. 3. page no. 105,106,107,108 need to be translate copy.	Shikha
51	24-10-2025	Company Petition IB (IBC)	710102093512025		VEDANTA ELECTRICALS PRIVATE LIMITED VS CANDES TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	29-10-2025	1. mention default date in form 5 part 4. 2. in memo of parties please mention Vs. part between application and respondent details in pdf. 3. volume 3 index pagination wrong. 4. date missing in vakalatnama.	Dhruv Gupta
52	29-10-2025	Company Petition (Companies Act)	710102094812025		PRAGATI PRABHA NIRMAL PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	30-10-2025	no of objections: - 1. case type wrong in online portal 2. MOA, AOA missing 3. proof of service income tax id wrong. correct this - delhi.dcit.judicial.hc@incometax.gov.in	Abhishek Nahta
53	29-10-2025	Company Petition IB (IBC)	710102094832025		STATE BANK OF INDIA VS SHRI SURJEET SINGH	Section 95(1)	30-10-2025	1. mention bookmarking according your index with page numbering. 2. page no. 208 to 213,216,231 to 235,241,248,251,252,272 to 280,391 are not clear. 3. master data missing.	Harshit Khare
54	29-10-2025	Company Petition IB (IBC)	710102094982025		DIMPLE MAHNA VS SANDEEP LAMBA	Sec 60(5)	30-10-2025	1. case type wrong.	Dimple Mahna
55	29-10-2025	Company Petition IB (IBC)	710102094862025		DHANLAKSHMI PACKAGING INDUSTRIES PVT. LTD. VS B9 BEVERAGES LIMITED	IBC Under Sec 9	30-10-2025	1. mention default date in form 5 part 4. 2. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 3. NESL Report missing.	Amrit Rathi
56	29-10-2025	Company Petition (Companies Act)	710102094772025		IMPACT GURU TECHNOLOGY VENTURES PRIVATE LIMITED VS B9 BEVERAGES LIMITED	Sec. 441	30-10-2025	no of objections:- 1. case type wrong in pdf 2. need every page sign of application 3. Rs. 25/- welfare and Rs. 3/- court fees missing in all vakalatnama	Gursat
57	14-10-2025	Company Appeal(Companies Act)	710102089772025		IMPACT GURU TECHNOLOGY VENTURES PRIVATE LIMITED VS B9 BEVERAGES LIMITED	Sec 252 (3)	22-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PARVEEN RASTOGI
58	14-10-2025	Company Appeal(Companies Act)	710102089842025		IMPACT GURU TECHNOLOGY VENTURES PRIVATE LIMITED VS B9 BEVERAGES LIMITED	Sec 252 (3)	22-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PARVEEN RASTOGI
59	30-10-2025	Company Petition IB (IBC)	710102095082025		CANARA BANK VS SH. SURINDER KUMAR PALTA	Section 95(1)	30-10-2025	1. page no. 93 to 99 are not clear. 2. page no. 179,178 are not clear. 3. need every page sign and true copy in annexure. 4. OCR missing.	Copper & Gold Partners
60	28-10-2025	CP(AA) Merger and Amalgamation(Companies Act)	710102094492025		AGRANI INFRASTRUCTURE WORKS PRIVATELIMITED VS EDISONS INFRAPOWER & MULTIVENTURESPRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	22-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Aman Naqvi
61	30-10-2025	Company Petition IB (IBC)	710102095182025		VOYAGER TRADING PARTNERS LLC VS APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	31-10-2025	1. 9(3)b affidavit missing.	Shiv
62	30-10-2025	Company Petition (Companies Act)	710102095222025		RASHMI KHURANA VS DRISYA TILE & STONE COUTURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-10-2025	WRONG JURISDICTION	ANKUR

63	30-10-2025	Company Petition IB (IBC)	710102095152025		CANARA BANK VS SH. TEJINDER SINGH CHEEMA	Section 95(1)	31-10-2025	1. pgae no. 96 to 101,180,181,182 are not clear. 2. master data missing. 3. date missing in vakalatnama.	Copper & Gold Partners
64	24-10-2025	Company Petition IB (IBC)	710102093572025		KOTAK MAHINDRA BANK LIMITED VS MOHIT SURI	Section 95(1)	26-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Akshay
65	24-10-2025	Company Petition IB (IBC)	710102093712025		KOTAK MAHINDRA BANK LIMITED VS GEETA SURI	Section 95(1)	26-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Akshay
66	24-10-2025	Company Petition IB (IBC)	710102093582025		KOTAK MAHINDRA BANK LIMITED VS ROHIT SURI	Section 95(1)	26-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Akshay
67	24-10-2025	Company Petition IB (IBC)	710102093702025		KOTAK MAHINDRA BANK LIMITED VS DEEPAK SURI	Section 95(1)	26-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Akshay
68	14-10-2025	Company Petition IB (IBC)	710102090402025		MUKESH TYAGI VS KIRVSY PHARMACEUTICALS PRIVATE LIMITED	IBC under Sec 7	26-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Adv. Puru
69	01-10-2025	Miscellaneous Application (IBC)	710102086082025	COMPANY PETITION IB (IBC)/433(ND)2025	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED VS TECHJOCKEY INFOTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	09-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Kanishsha
70	08-10-2025	Interlocutory Application (I.B.C)	710102087472025	COMPANY PETITION IB (IBC)/527(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS TECHJOCKEY INFOTECH PRIVATE LIMITED	Section 60(5)/Rule 11	09-10-2025	no of objection 1. main case no mismatched in online and pdf 2 index missed in book marking 3 pagination missed in book marking as per index 4 page no 14 to 20 sign with true copy 5. 25 rs welfare and 3 rs court fee missed in vakalatanama 6 fill petitioner address in online portal	PRADEEP
71	08-10-2025	Interlocutory Application (I.B.C)	710102087412025	COMPANY PETITION IB (IBC)/478(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS TECHJOCKEY INFOTECH PRIVATE LIMITED	Section 60(5)/Rule 11	09-10-2025	no of objection 1. index missed in book marking 2. pagination missed in book marking as per index 3. annexures pages missed true copy in annexures 2 4 double pagination 5 ocr missed in pdf 6. 25 rs welfare and 3 rs court fee missed in vakalatanama 7	PRADEEP
72	07-10-2025	Interlocutory Application (I.B.C)	710102087382025	COMPANY PETITION IB (IBC)/469(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS TECHJOCKEY INFOTECH PRIVATE LIMITED	Section 60(5)/Rule 11	08-10-2025	no of objection 1. 25 rs welfare and 3 rs court fee missed in vakalatanama 2. pagination missed in book marking as per index 3. index missed in book marking	PRADEEP
73	08-10-2025	Interlocutory Application (I.B.C)	710102087442025	COMPANY PETITION IB (IBC)/477(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS TECHJOCKEY INFOTECH PRIVATE LIMITED	Section 60(5)/Rule 11	09-10-2025	no of objection 1. index missed in book marking 2. pagination missed in book marking as per index 3. double pagination in pdf 4 ocr missed in pdf 5 annexures pages missed true copy 6 25 rs welfare and 3 rs court fee missed in vakalatanama .	PRADEEP
74	07-10-2025	Interlocutory Application (I.B.C)	710102087112025	COMPANY PETITION IB (IBC)/575(ND)2024	BRILLIANT METALS PVT LTD VS MR AVDHESH MITTAL	Sec 60(5)	08-10-2025	no of objection 1. vakalatanama missed in pdf	RAGHU VASISHTH
75	08-10-2025	Interlocutory Application (I.B.C)	710102087422025	COMPANY PETITION IB (IBC)/921(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MR AVDHESH MITTAL	Section 60(5)/Rule 11	09-10-2025	no of objection 1. 25 rs welfare and 3 rs court fee missed in vakalatanama 2. index missed in book marking 3. pagination missed in book marking as per index 4 ocr missed in pdf 5 double pagination 6 annexure pages missed sign with true copy of every pages 7 fill petitioner address in online portal	PRADEEP
76	08-10-2025	Interlocutory Application (I.B.C)	710102087462025	COMPANY PETITION IB (IBC)/527(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MR AVDHESH MITTAL	Section 60(5)/Rule 11	09-10-2025	no of objection 1. index missed in book marking 2. pagination missed in book marking as per index 3. ocr missed in pdf 4 25 rs welfare and 3 rs court fee missed in vakalatanama 5 anneure pages missed true copy 6 double pagination in pdf	PRADEEP
77	08-10-2025	Interlocutory Application (I.B.C)	710102087432025	COMPANY PETITION IB (IBC)/921(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MR AVDHESH MITTAL	Section 60(5)/Rule 11	09-10-2025	no of objection 1. index missed in book marking 2. pagination missed in book marking as per index 3.ocr missed in pdf 4 25 rs welfare and 3 rs court fee missed in vakalatanama 5 page no 15 to 19 missed sign with true copy	PRADEEP

78	08-10-2025	Interlocutory Application (I.B.C)	710102087452025	COMPANY PETITION IB (IBC)/477(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MR AVDHESH MITTAL	Section 60(5)/Rule 11	09-10-2025	no of objection 1. need to delete extra book marking 2. pagination missed in book marking as per index 3. ocr missed in pdf 4. 25 rs welfare and 3 rs court fee missed in vakalatanama 5 main case no mismatched in online and pdf 6 double pagination	PRADEEP
79	07-10-2025	Interlocutory Application (I.B.C)	710102087292025	COMPANY PETITION IB (IBC)/916(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RP VS MR AVDHESH MITTAL	Section 60(5)/Rule 11	23-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
80	07-10-2025	Interlocutory Application (I.B.C)	710102087362025	COMPANY PETITION IB (IBC)/468(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MR AVDHESH MITTAL	Section 60(5)/Rule 11	08-10-2025	no of objection 1 ocr missed 2. pagination missed in book marking as per index 3. 25 rs welfare and 3 rs court fee missed in vakalatanama 4 double pagination in pdf 5 index missed in book marking	PRADEEP
81	13-10-2025	Interlocutory Application (I.B.C)	710102089082025	COMPANY PETITION IB (IBC)/572(PB)2023	MS.SUNITA BT VS MR AVDHESH MITTAL	Application under any other provisions- IBC	29-10-2025	The Demand Draft (Dd) Required For The Following Matter Has Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	PREETI
82	13-10-2025	Interlocutory Application (I.B.C)	710102089232025	COMPANY PETITION IB (IBC)/1794(ND)2019	ANIL GOEL LIQUIDATOR OF NATH MOTORS PVT. LTD. VS TATA CAPITAL LIMITED	Application under any other provisions- IBC	29-10-2025	The Demand Draft (Dd) Required For The Following Matter Has Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	SHALYA AGARWAL
83	14-10-2025	Interlocutory Application (I.B.C)	710102089522025	COMPANY PETITION IB (IBC)/2561(ND)2019	POWER FINANCE CORPORATION LIMITED VS TATA CAPITAL LIMITED	Sec 60(5)	29-10-2025	The Demand Draft (Dd) Required For The Following Matter Has Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	MISHA
84	15-10-2025	Interlocutory Application (I.B.C)	710102091782025	COMPANY PETITION IB (IBC)/551(PB)2022	POOJA BAHRY VS RISHI GUPTA	Sec 60(5)	29-10-2025	The Demand Draft (Dd) Required For The Following Matter Has Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	Kushal
85	21-10-2025	Interlocutory Application (I.B.C)	710102093112025	COMPANY PETITION IB (IBC)/415(PB)2019	ANJU JAIN VS MR. SANJAY KUMAR SINHA	Rule 11 of NCLT, 2016	29-10-2025	NO OF OBJECTION 1. CASE TYPE WRONG 2. FILL BASIC DETAIL OF RESPONDENT IN ONLINE PORTAL	HITESH SACHAR
86	22-10-2025	Company Appeal (IBC)	710102093392025		ALTEK DEVICESPVT LTD VS NEXTRA TELESERVICES PRIVATE LIMITED	Application under any other provisions- IBC	29-10-2025	NO OF OBJECTION 1. CASE TYPE WRONG 2. MAIN CASE NOT LINK 3. COUNSEL DETAIL MISSED IN INDEX 4 MISSED APPLICANT NO 2 IN ONLINE DETAIL 5 BOOK MARKING MISSED WITH PAGINATION 6 APPLICATION NEED EVERY PAGES SIGN 4 COUNSEL DETAIL MISSED LAST PAGE OF APPLICATION 5 ANNEXURES PAGES MISSED SIGN WITH TRUE COPY 6. MISSED AFFIDAFIT OF RADIUS INFRATEL PVT. LTD. 7 PROOF OF SERVICE MISSED 8 NEED TO DELETE EXTRA SAME PDF UPLOADED IN PROOF OF SERVICE	Raghubir anand
87	15-10-2025	Interlocutory Application (I.B.C)	710102090642025	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTH CHAUHAN VS SHRI DEEPAK KUMAR GOYAL	Section 60(5)	24-10-2025	no of objection 1. fill all respondent in online portal 2. book marking missed with pagination 3. double pagination 4 annexure page missed sign with true copy of every pages 5 vakalatanama missed 6 application need every pages sign	Shiv Mangal Sharma
88	15-10-2025	Interlocutory Application (I.B.C)	710102090962025	COMPANY PETITION IB (IBC)/696(ND)2021	ASHISH AGARWAL VS SHRI DEEPAK KUMAR GOYAL	Section 105,112, 113	24-10-2025	no of objection 1. due payment of 106	Shubham
89	15-10-2025	Interlocutory Application (I.B.C)	710102090772025	COMPANY PETITION IB (IBC)/796(ND)2022	SONIYA GUPTA VS LAGROWTH ASSOCIATES S PRIVATE LIMITED	Application under any other provisions- IBC	24-10-2025	no of objection 1. main application missed in pdf 2. need to delete respondent in online portal	SONIYA
90	29-08-2025	Interlocutory Application (I.B.C)	710102075882025	COMPANY PETITION IB (IBC)/622(ND)2018	RPFC VS RAJAT WIRES PVT LTD	Section 60(5),Section 60(5)/Rule 11	16-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Kanhaiya
91	15-10-2025	Interlocutory Application (I.B.C)	710102091262025	COMPANY PETITION IB (IBC)/597(PB)2021	SATHYAVATI NIMMALAPUDI THROUGH ITS POA HOLDER MR. RAMA RAO NIMMALAPUDI VS DEVENDRA UMRao RESOLUTION PROFESSIONAL FOR THREE C PROPERTIES PVT. LTD.	Sec 60(5)	29-10-2025	The Demand Draft (Dd) Required For The Following Matter Has Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	Animesh Bhatia
92	14-10-2025	Interlocutory Application (I.B.C)	710102089932025	COMPANY PETITION IB (IBC)/160(PB)2017	SUBHASH GUPTA VS CENTRAL MINE PLANNING & DESIGN INSTITUTE LTD	Sec 60(5)	22-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Dhruva Vig

93	14-10-2025	Interlocutory Application (I.B.C)	710102090202025	COMPANY PETITION IB (IBC)/1397(PB)2019	AKSHAY SACHDEVA VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	19-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	gandharv anand
94	08-10-2025	Interlocutory Application (I.B.C)	710102087502025	COMPANY PETITION IB (IBC)/477(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RP VS NARENDER KUMAR SHARMA	Section 105,112, 113	22-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
95	08-10-2025	Interlocutory Application (I.B.C)	710102087552025	COMPANY PETITION IB (IBC)/918(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS NARENDER KUMAR SHARMA	Section 105,112, 113	23-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
96	07-10-2025	Interlocutory Application (I.B.C)	710102087312025	COMPANY PETITION IB (IBC)/919(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS NARENDER KUMAR SHARMA	Section 60(5)/Rule 11	26-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
97	16-10-2025	Interlocutory Application (I.B.C)	710102092422025	COMPANY PETITION IB (IBC)/228(PB)2018	MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	27-10-2025	no of objection 1 main application missed 2. delete respondent in online portal	Mohan Lal
98	18-10-2025	Interlocutory Application (I.B.C)	710102093002025	COMPANY PETITION IB (IBC)/751(ND)2023	IPE M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH -MR. JALESH KUMAR GROVER VS KALIBER ASSOCIATES PRIVATE LIMITED	Section 12(2)	27-10-2025	no. of objection 1. vakalatnama missing and date missing 2. volume wise index missing	Abhirup
99	17-10-2025	Interlocutory Application (I.B.C)	710102092642025	COMPANY PETITION IB (IBC)/2721(ND)2019	ARUN JAIN VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	27-10-2025	no of objection 1. fill petitioner and respondent basic detail as like address other 2. improper book marking as per index with pagination 3 ocr missed in pdf 4 application need every pages sign 5 double pagination 6 annexure pages missed true copy 7 index missed in volume 2	Rajat Dabas
100	16-10-2025	Interlocutory Application (I.B.C)	710102092232025	COMPANY PETITION IB (IBC)/342(ND)2025	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS SYSCOM ORGANIC WORLD PRIVATE LIMITED	Sec 60(5)	27-10-2025	no of objection 1. memo parties missed in pdf and index and book marking also 2. vakalatnama missed	Vedant Chahal
101	16-10-2025	Interlocutory Application (I.B.C)	710102092442025	COMPANY PETITION IB (IBC)/697(PB)2022	PANKAJ KUMAR GUPTA VS MR. RAM LAL GUPTA	Application under any other provisions- IBC	27-10-2025	no of objection 1. fill all respondent in online portal 2. pagination missed in book marking as per index	Bharti Nawlani
102	17-10-2025	Interlocutory Application (I.B.C)	710102092652025	COMPANY PETITION IB (IBC)/488(ND)2021	SANJAY MEHRA VS MR. RAM LAL GUPTA	Application under any other provisions- IBC	27-10-2025	no of objection 1. pagination missed in index as per pdf 2. index and mop and main application missed in book marking as per index 3. 25 rs welfare and 3 rs court fee missed in vakalatnama 4 page no missed after 79 in pdf 5 annexure pages missed sign with true copy after page no 79	Adv. Sanket Jain
103	16-10-2025	Interlocutory Application (I.B.C)	710102092262025	COMPANY PETITION IB (IBC)/2646(ND)2019	RAKESH KUMAR JAIN LIQUIDATOR VS MR. RAM LAL GUPTA	Application under any other provisions- IBC	22-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	MANOJ
104	21-10-2025	Interlocutory Application (I.B.C)	710102093092025	COMPANY PETITION IB (IBC)/197(PB)2017	MR VIJAY KUMAR VS NTPC LTD	Section 60(5)/Rule 11	27-10-2025	no of objection 1. section mismatched in online and pdf 2. choose case according to section 3. book marking mandatory as per index with pagination 4 memo parties missed in index and book marking and pdf 5 fill online detail according to memo parties 6 ocr missed	Vijay Kumar
105	01-09-2025	Interlocutory Application (I.B.C)	710102076472025	COMPANY PETITION IB (IBC)/645(ND)2024	INDIAN BANK VS SUSHIL KAUDINYA	Rule 11 of NCLT, 2016	19-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	RAJESH KUMAR GAUTAM

106	01-09-2025	Interlocutory Application (I.B.C)	710102076592025	COMPANY PETITION IB (IBC)/642(ND)2024	INDIAN BANK VS MR DEVENDER SINGH	Rule 11 of NCLT, 2016	19-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	RAJESH KUMAR GAUTAM
107	01-09-2025	Interlocutory Application (I.B.C)	710102076602025	COMPANY PETITION IB (IBC)/641(ND)2024	INDIAN BANK VS AMARJEET DHILLON	Rule 11 of NCLT, 2016	19-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	RAJESH KUMAR GAUTAM
108	07-10-2025	Interlocutory Application (I.B.C)	710102087222025	COMPANY PETITION IB (IBC)/469(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS AMARJEET DHILLON	Section 60(5)/Rule 11	19-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
109	07-10-2025	Interlocutory Application (I.B.C)	710102087252025	COMPANY PETITION IB (IBC)/527(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS AMARJEET DHILLON	Section 60(5)/Rule 11	19-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
110	13-10-2025	Interlocutory Application (I.B.C)	710102089152025	COMPANY PETITION IB (IBC)/131(PB)2017	M/S GIRNAR SPINTEX INDUSTRIES LIMITED VS MAHARASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD	Sec 60(5)	19-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRANAV JAIN P
111	14-10-2025	Interlocutory Application (I.B.C)	710102089372025	COMPANY PETITION IB (IBC)/512(PB)2024	ALTEK DEVICESPVT LTD VS NEXTRA TELESERVICES PRIVATE LIMITED	Section 123	17-10-2025	no of objection 1. book marking mandatory as per index with pagination 1. ocr missed 3. application need every pages sign 4 annexures pages missed sign with true copy 5 section mismatched in online and pdf 6 mismatched online and pdf of memo parties 7 fill online detail as per mop 8 need to delete extra same pdf uploaded 9 proof of service missed 10 counsel detail missed in index	Raghubir anand
112	29-09-2025	Interlocutory Application (I.B.C)	710102085422025	COMPANY PETITION IB (IBC)/243(PB)2023	MR SANDEEP GOEL RESOLUTION PROFESSIONAL RP BAREILLY HIGHWAYS PROJECT LIMITED BHPC VS STATE BANK OF INDIA	Section 60(5)	21-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Ashish Verma
113	14-10-2025	Interlocutory Application (I.B.C)	710102089892025	COMPANY PETITION IB (IBC)/293(ND)2022	ROMY BANSAL VS MICA INDUSTRIES LIMITED	Sec 60(5)	22-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SUNITA SHARMA
114	14-10-2025	Interlocutory Application (I.B.C)	710102089802025	COMPANY PETITION IB (IBC)/674(PB)2021	RAJA SINGH & ANR. VS MR. DEVENDRA UMRAO	Sections 60(5)/Regulation 13	22-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Karan
115	14-10-2025	Miscellaneous Application(Companies Act)	710102089442025	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	BMG GULF FZC VS THE OFFICIAL LIQUIDATOR	Rule 11 of NCLT	15-10-2025	no of objection 1. case type wrong	P.D.V SRIKAR
116	13-10-2025	Interlocutory Application (I.B.C)	710102088942025	COMPANY PETITION IB (IBC)/154(ND)2025	GENIUS TOWNSHIPS PRIVATE LIMITED VS DYS ROYALS PRIVATE LIMITED	Application under any other provisions- IBC	14-10-2025	no of objection 1. memo parties missed in index and book marking and pdf also 2. vakalatanama missed 3 wrong section 4 prayer missed	Joel
117	14-10-2025	Interlocutory Application (I.B.C)	710102089462025	COMPANY PETITION IB (IBC)/117(PB)2019	M/S BETA INFRATECH PRIVATE LIMITED VS PUNJAB NATIONAL BANK	Regulation 44(2), Liquidation process Regulation, 2016	14-10-2025	No. of objection 1. Section mismatched according to your pdf and online portal 2. Memo of party mismatched according to your pdf and online portal	TSN RAJA

118	11-10-2025	Interlocutory Application (I.B.C)	710102088772025	COMPANY PETITION IB (IBC)/478(ND)2023	ANUP KUMAR VS MADHU JAIN	Application under any other provisions- IBC	13-10-2025	no of objection 1. fill all respondent in online portal as per memo parties 2. nclt drop box has 60(5) please choose it 3. page no 24 to 26 not visible	ANUP KUMAR
119	10-10-2025	Interlocutory Application (I.B.C)	710102088552025	COMPANY PETITION IB (IBC)/896(ND)2022	ANUP KUMAR VS MADHU JAIN	Application under any other provisions- IBC	13-10-2025	this is an urgent reminder that the required Demand Draft (DD) for the file has not yet been submitted. We kindly request you to submit the DD at the earliest possible to enable us to proceed with the matter without further delay.	ANUP KUMAR
120	10-10-2025	Interlocutory Application (I.B.C)	710102088592025	COMPANY PETITION IB (IBC)/478(ND)2023	ANUP KUMAR VS MADHU JAIN	Application under any other provisions- IBC	13-10-2025	reminder that the required Demand Draft (DD) for the file has not yet been submitted. We kindly request you to submit the DD at the earliest possible to enable us to proceed with the matter without further delay.	ANUP KUMAR
121	10-10-2025	Interlocutory Application (I.B.C)	710102088382025	COMPANY PETITION IB (IBC)/129(ND)2025	PUSHPA GOYAL VS MADHU JAIN	Sec 60(5)	13-10-2025	no of objection 2. need every pages sign of application 3. 25 rs welfare and 3 rs court fee missed in vakalatanama 4 sign missed of applicant in vakalatanama. 5 need to delete extra same pdf uploaded in proof of service column 6 fill applicant according to mop in online portal	Ashok Malik
122	10-10-2025	Interlocutory Application (I.B.C)	710102088572025	COMPANY PETITION IB (IBC)/897(ND)2022	ANUP KUMAR VS MADHU JAIN	Application under any other provisions- IBC	13-10-2025	reminder that the required Demand Draft (DD) for the file has not yet been submitted. We kindly request you to submit the DD at the earliest possible to enable us to proceed with the matter without further delay.	ANUP KUMAR
123	08-10-2025	Interlocutory Application (I.B.C)	710102087512025	COMPANY PETITION IB (IBC)/527(PB)2022	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RP VS MADHU JAIN	Section 105,112, 113	20-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
124	08-10-2025	Interlocutory Application (I.B.C)	710102087482025	COMPANY PETITION IB (IBC)/468(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MADHU JAIN	Section 60(5)/Rule 11	20-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
125	11-10-2025	Company Application(Companies Act)	710102088892025	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	DELHI GYMKHANA CLUB LIMITED VS UNION OF INDIA	Rule 11 of NCLT	13-10-2025	no of objection 1. pagination missed in book marking as per index 2. application need every pages sign 3. annexures pages missed sign with true copy 4 page no 97 to 102 are blank pages 5 vakalatanama missed 6 section not mention in index 7 COMPLIANCE OF ORDER DATED 01 APRIL 2022 missed	Niranjan
126	07-10-2025	Interlocutory Application (I.B.C)	710102087402025	COMPANY PETITION IB (IBC)/478(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS UNION OF INDIA	Section 60(5)/Rule 11	13-10-2025	this is an urgent reminder that the required Demand Draft (DD) for the file has not yet been submitted. We kindly request you to submit the DD at the earliest possible to enable us to proceed with the matter without further delay.	PRADEEP
127	07-10-2025	Interlocutory Application (I.B.C)	710102087392025	COMPANY PETITION IB (IBC)/469(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS UNION OF INDIA	Section 60(5)/Rule 11	13-10-2025	reminder that the required Demand Draft (DD) for the file has not yet been submitted. We kindly request you to submit the DD at the earliest possible to enable us to proceed with the matter without further delay.	PRADEEP
128	04-10-2025	Interlocutory Application (I.B.C)	710102086702025	COMPANY PETITION IB (IBC)/87(ND)2025	UMESH GARG IRP OF VEDANSH REAL ESTATE PVT LTD VS UNION OF INDIA	22(3)a	13-10-2025	reminder that the required Demand Draft (DD) for the file has not yet been submitted. We kindly request you to submit the DD at the earliest possible to enable us to proceed with the matter without further delay.	SWASTIKA
129	08-10-2025	Company Application(Companies Act)	710102087832025	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS MAHAMAYA EXPORT PVT LTD	Rule 11 of NCLT	13-10-2025	this is an urgent reminder that the required Demand Draft (DD) for the file has not yet been submitted. We kindly request you to submit the DD at the earliest possible to enable us to proceed with the matter without further delay.	SIDDHARTHA
130	25-10-2025	Restoration Application (IBC)	710102093812025	COMPANY PETITION IB (IBC)/1059(ND)2018	DEEPAK KUMAR GOEL VS ANAND SONBHADRA RESOLUTION PROFESSIONAL OF M/S SHUBHKAMNA BUILDTech PVT. LTD.	Sec 60(5)	28-10-2025	no of objection 1. wrong section 2 book marking mandatory as per index with pagination 3. page no missed in index 4 index missed sign 5 mop missed sign 6 application need every pages sign 7 not verified affidavit 8 page no missed in pdf 9 need to delete extra same pdf uploaded in proof of service 11 annexures missed in pdf 12 vakalatanama missed in pdf 13 proof of service missed	Animesh Bhatia
131	25-10-2025	Interlocutory Application (I.B.C)	710102093782025	COMPANY PETITION IB (IBC)/669(ND)2023	ARUNAVA SIKDAR VS ANAND SONBHADRA RESOLUTION PROFESSIONAL OF M/S SHUBHKAMNA BUILDTech PVT. LTD.	Application under any other provisions- IBC	28-10-2025	no of objection 1. 12 to 19, 23 to 29 not clear page	ARUNAVA SIKDAR
132	25-10-2025	Restoration Application (IBC)	710102093982025	COMPANY PETITION IB (IBC)/496(ND)2018	MOHIT THAREJA VS M/S APEX HEIGHTS PVT. LTD	Rule 11 of NCLT, 2016	28-10-2025	no of objection 1. order missing 2. case type wrong	Samarth Mohanty

133	24-10-2025	Interlocutory Application (I.B.C)	710102093552025	COMPANY PETITION IB (IBC)/3042(ND)2019	VIVEK PARTI VS M/S APEX HEIGHTS PVT. LTD	Regulation 44(2), Liquidation process Regulation, 2016	28-10-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	KARAN
134	25-10-2025	Interlocutory Application (I.B.C)	710102093792025	COMPANY PETITION IB (IBC)/415(ND)2025	PRASHANT GUPTA VS M/S APEX HEIGHTS PVT. LTD	Sec 60(5)	28-10-2025	no of objection 1. book marking mandatory as per index with pagination of all volume 2. ocr missed of all volume	Raghav Kakkar
135	24-10-2025	Interlocutory Application (I.B.C)	710102093732025	COMPANY PETITION IB (IBC)/244(PB)2023	GAGAN GULATI VS M/S KALIBER ASSOCIATES PVT. LTD.	Sec. 12A	28-10-2025	no of objection 1. pdf not uploaded 2. only three page of affidavit uploaded 3 need to delete same affidavit uploaded in proof of service	Jasmeet Singh
136	24-10-2025	Interlocutory Application (I.B.C)	710102093402025	COMPANY PETITION IB (IBC)/479(ND)2019	STAKEHOLDER CONSULTATION COMMITTEE (SCC) VS RITA GUPTA	Rule 11 of NCLT, 2016	28-10-2025	no of objection 1. book marking mandatory as per index with pagination 2. section mismatched in online and pdf 3. fill both petitioner in online portal with basics detail	Vaibhav Gupta
137	21-10-2025	Interlocutory Application (I.B.C)	710102093272025	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS RITA GUPTA	Rule 11 of NCLT, 2016	28-10-2025	no of objection 1. annexures pages missed sign with true copy 2. wrong adjustment of page no 10 3. main case no missed in vakalatanama	PANKAJ
138	24-10-2025	Interlocutory Application (I.B.C)	710102093462025	COMPANY PETITION IB (IBC)/72(ND)2021	ROHIT SEHGAL VS RITA GUPTA	Regulation 44(2), Liquidation process Regulation, 2016	28-10-2025	no of objection 1. book marking mandatory as per index with pagination	Shashwat Anand
139	25-10-2025	Restoration Application (IBC)	710102093842025	COMPANY PETITION IB (IBC)/997(ND)2019	CHANDINI AGARWAL VS RAKESH KUMAR JAIN	Rule 11 of NCLT, 2016	26-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Abhishek Narayan
140	24-10-2025	Company Application(Companies Act)	710102093632025	COMPANY PETITION (COMPANIES ACT)/141(ND)2025	EDEN SOLAR RAJDHANI PRIVATE LIMITED VS RAKESH KUMAR JAIN	Rule 11 of NCLT	26-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Piyush Kumar Gupta
141	29-10-2025	Interlocutory Application (I.B.C)	710102094672025	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA LIQUIDATOR ERA HOUSING & DEVELOPERS (INDIA) LTD VS RAKESH KUMAR JAIN	Section 60(5)	29-10-2025	NO OF OBJECTION 1. NO INDEX 2. NO BOOK MARKING 3 NO AFFIDAVIT 4 NO VAKALATANAMA 5 ONLY 5 PAGES UPLOADED IN MAIN APPLICATION 6 NEED TO DELET SAME 5 PAGES UPLOADED IN PROOF OF SERVICE	KK
142	29-10-2025	Interlocutory Application (I.B.C)	710102094652025	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA LIQUIDATOR GREENWORLD INTERNATIONAL PVT. LTD VS RAKESH KUMAR JAIN	Section 60(5)	29-10-2025	NO OF OBJECTION 1. Page no missed in index 2. sign missed in index 3. sign missed in mop 4 application need every pages sign 5 annexures pages missed sign with true copy 6 page no missed in pdf 7 annexures missed in pdf 8 need to delete same pdf uploaded in proof of service	KK
143	29-10-2025	Interlocutory Application (I.B.C)	710102094642025	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA LIQUIDATOR ERA HOUSING VS RAKESH KUMAR JAIN	Section 60(5)	29-10-2025	no of objection 1. no index 2 no book marking 3. only 5 pages of uploaded without sign 4 sign require every pages 5 case type wrong 6 this is progress report filled by liquidator 5 section wrong	KK
144	29-10-2025	Interlocutory Application (I.B.C)	710102094742025	COMPANY PETITION IB (IBC)/288(ND)2025	PARSVNATH DEVELOPERS LTD. VS CATALYST TRUSTEESHIP LIMITED	Rule 11 of NCLT, 2016	29-10-2025	no of objection 1. memo parties missed in index and book marking and pdf 2. page no 51 not readable 3 vakalatanama missed	KNM & Partners
145	29-10-2025	Interlocutory Application (I.B.C)	710102094732025	COMPANY PETITION IB (IBC)/290(ND)2025	PARSVNATH ESTATE DEVELOPERS PVT. LTD VS CATALYST TRUSTEESHIP LIMITED	Rule 11 of NCLT, 2016	29-10-2025	NO OF OBJECTION 1. MEMO PARTIES MISSED IN INDEX AND BOOK MARKING AND PDF ALSO 2. FILL ONLINE BASICE DETAIL OF PETITIONER AND RESPONDENT 3 VAKALATNAMA MISSED	KNM & Partners
146	29-10-2025	Interlocutory Application (I.B.C)	710102094702025	COMPANY PETITION IB (IBC)/1941(ND)2019	SANJEEV KUMAR BANSAL VS DEVVART RANA	Section 60(5)/Rule 11	29-10-2025	NO OF OBJECTION 1. FILL PETITIONER AND RESPONDENT BASIC DETAIL IN ONLINE PORTAL 2. PROOF OF SERVICE MISSED 3. MAIN CASE MISSED IN VAKALATANAMA	Mayank Wadhwa
147	29-10-2025	Interlocutory Application (I.B.C)	710102094752025	COMPANY PETITION IB (IBC)/144(ND)2024	VIKAS SHARMA VS RANJAN CHAKRABORTI (RESOLUTION PROFESSIONAL)	Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1)	29-10-2025	no of objection 1. book marking mandatory as per index with pagination 2 volume wise index missed 3. affidavit missed of Rekha sharma 4 ocr missed	RAJAN KUMAR HANS
148	28-10-2025	Interlocutory Application (I.B.C)	710102094482025	COMPANY PETITION IB (IBC)/218(ND)2024	VIVEK PARTI RESOLUTION PROFESSIONAL FOR M/S VS REALTECH PRIVATE LIMITED VS RANJAN CHAKRABORTI (RESOLUTION PROFESSIONAL)	Section 12(2)	29-10-2025	no of objection 1. application need every pages sign	NIPUN
149	04-10-2025	Interlocutory Application (I.B.C)	710102086712025	COMPANY PETITION IB (IBC)/337(PB)2021	SURINDER BABBAR VS RANJAN CHAKRABORTI (RESOLUTION PROFESSIONAL)	Application under any other provisions- IBC	21-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Gaurav Joshi

150	15-10-2025	Interlocutory Application (I.B.C)	710102090812025	COMPANY PETITION IB (IBC)/1397(PB)2019	NK ASSOCIATES VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	29-10-2025	case type wrong & DD ALSO NOT SUBMITTED	gandharv anand
151	27-10-2025	Interlocutory Application (I.B.C)	710102094302025	COMPANY PETITION IB (IBC)/506(ND)2025	SEVEN HILLS MINERALS PRIVATE LIMITED VS VIRAJ STEEL AND ENERGY PRIVATE LIMITED	Rule 11 of NCLT, 2016	29-10-2025	no of objection 1. memo parties missed in pdf and index and book marking also 2. section not mention in index 3. vakalatanama missed	Abhishek Sharma
152	27-10-2025	Interlocutory Application (I.B.C)	710102094362025	COMPANY PETITION IB (IBC)/542(PB)2022	POOJA BAHRY VS VIRAJ STEEL AND ENERGY PRIVATE LIMITED	Sec 60(5)	29-10-2025	no of objection 1. book marking mandatory as per index with pagination 2. missed sign in mop 3. application need every pages sign	Gaurav Arora
153	27-10-2025	Interlocutory Application (I.B.C)	710102094242025	COMPANY PETITION IB (IBC)/190(PB)2017	VINOD KUMAR MAURYA AND OTHERS VS ERA INFRA ENGINEERING LIMITED	Section 60(5)	29-10-2025	no of objection 1. book marking mandatory as per index with pagination 2 due payment of 36(4) and 74 (3) 3. fill all applicant and respondent in online portal 4 33 is a liquidation section 5 require only one vakalatanama 6 delete extra vakalatanama 7 delete intervener words in index and main pdf	ACHIN GOEL
154	28-10-2025	Interlocutory Application (I.B.C)	710102094582025	COMPANY PETITION IB (IBC)/1564(PB)2018	UMANG REALTECH PVT. LTD. (THROUGH ITS IRP) MR. MANISH KUMAR GUPTA VS WINTER HILLS-77 APARTMENT OWNERS ASSOCIATION & ANR	Sec 60(5)	29-10-2025	no of objection 1. section not mention in index and main application page no 3 2 double pagination in pdf of both volume 3. page no 100 128 hindi pages need english translate copy	KARAN
155	28-10-2025	Interlocutory Application (I.B.C)	710102094612025	COMPANY PETITION IB (IBC)/284(PB)2021	NARENDER KUMAR SHARMA VS WINTER HILLS-77 APARTMENT OWNERS ASSOCIATION & ANR	Sec 60(5)	29-10-2025	The Demand Draft (Dd) Required For The Following Matter Has Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	KARAN
156	28-10-2025	Interlocutory Application (I.B.C)	710102094602025	COMPANY PETITION IB (IBC)/319(ND)2024	SANDEEP GOEL VS ADESH KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	29-10-2025	The Demand Draft (Dd) Required For The Following Matter Has Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	KARAN
157	28-10-2025	Interlocutory Application (I.B.C)	710102094622025	COMPANY PETITION IB (IBC)/976(ND)2019	RAHUL JINDAL VS ADESH KUMAR	Sec 60(5)	29-10-2025	The Demand Draft (Dd) Required For The Following Matter Has Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	KARAN
158	18-10-2025	Interlocutory Application (I.B.C)	710102092992025	COMPANY PETITION IB (IBC)/404(ND)2025	PRABHAKAR KUMAR RESOLUTION PROFESSIONAL VS ADESH KUMAR	Application under any other provisions- IBC	29-10-2025	The Demand Draft (Dd) Required For The Following Matter Has Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	ISWAR
159	15-10-2025	Interlocutory Application (I.B.C)	710102091832025	COMPANY PETITION IB (IBC)/554(PB)2022	POOJA BAHRY VS SMT. SHANTA GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- SR FOILS & TISSUE LIMITED)	Sec 60(5)	29-10-2025	The Demand Draft (Dd) Required For The Following Matter Has Not Yet Been Submitted We Cannot Proceed With The Scrutiny, Registration, Or Further Processing Of This Matter Until The Demand Draft Is Received	Kushal
160	10-10-2025	Interlocutory Application (I.B.C)	710102088682025	COMPANY PETITION IB (IBC)/1373(ND)2019	MOHAN LAL JAIN VS ASSISTANT P.F. COMMISSIONER & RECOVERY OFFICER	Sec 60(5)	21-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Inder Paul Singh Oberoi
161	16-10-2025	Interlocutory Application (I.B.C)	710102092182025	COMPANY PETITION IB (IBC)/794(ND)2018	AKHILESH GUPTA VS ASSISTANT P.F. COMMISSIONER & RECOVERY OFFICER	Application under any other provisions- IBC	21-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Akhilesh Kumar Gupta
162	29-10-2025	Interlocutory Application (I.B.C)	710102094792025	COMPANY PETITION IB (IBC)/558(ND)2024	AVINASH CHANDRA VS NAVNEET KUMAR GUPTA RP OF ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Section 60(5)/Rule 11	29-10-2025	no of objection 1. book marking mandatory as per index with pagination 2. fill petitioner and respondent detail in online portal	Gaurav Singh
163	30-10-2025	Interlocutory Application (I.B.C)	710102095032025	COMPANY PETITION IB (IBC)/317(ND)2022	PIRAMAL CAPITAL & HOUSING FINANCE LIMITED VS ANDES TOWN PLANNERS PRIVATE LIMITED	Section 60(5)	30-10-2025	no of objection 1. need to delete PIRAMAL CAPITAL & HOUSING FINANCE LIMITED in online pdf 2 pagination missed in book marking as per index	Umesh Chauhan
164	30-10-2025	Interlocutory Application (I.B.C)	710102095052025	COMPANY PETITION IB (IBC)/58(ND)2021	MAHESH AGGARWAL VS ANDES TOWN PLANNERS PRIVATE LIMITED	Application under any other provisions- IBC	30-10-2025	No of objection 1. page no 93 94 hindi pages need english translate copy	Kushal
165	30-10-2025	Interlocutory Application (I.B.C)	710102095062025	COMPANY PETITION IB (IBC)/58(ND)2021	MAHESH AGGARWAL VS ANDES TOWN PLANNERS PRIVATE LIMITED	Section 12(2)	30-10-2025	No of objection 1. section mismatched in online and pdf	Kushal
166	14-10-2025	Interlocutory Application (I.B.C)	710102089512025	COMPANY PETITION IB (IBC)/796(ND)2022	SONIYA GUPTA VS LAGROWTH ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	22-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SONIYA

167	07-10-2025	Interlocutory Application (I.B.C)	710102087072025	COMPANY PETITION IB (IBC)/468(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RANKUMAR VS LAGROWTH ASSOCIATES PRIVATE LIMITED	Section 60(5)/Rule 11	23-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
168	30-10-2025	Interlocutory Application (I.B.C)	710102095232025	COMPANY PETITION IB (IBC)/294(ND)2025	MANOJ KUMAR ANAND VS LAGROWTH ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	31-10-2025	no of objection I 1. you attached two report in one pdf kindly file separately in both 2. section mismatched in online and pdf index 3 section mismatched in index and pdf page no 1	MANOJ KUMAR
169	25-10-2025	Miscellaneous Application(Companies Act)	710102093832025	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. DIGVIJAY SINGH KUSHWAHA VS MR. DIGVIJAY SINGH KUSHWAHA	Application under any other provisions	23-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ASEEM NAYYAR
170	30-10-2025	Interlocutory Application (I.B.C)	710102095242025	COMPANY PETITION IB (IBC)/1411(ND)2018	AS TECHNOSOFT PRIVATE LIMITED VS MR. DIGVIJAY SINGH KUSHWAHA	Regulation 44(2), Liquidation process Regulation, 2016	26-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Prachi Johri
171	03-11-2025	Company Application(Companies Act)	710102095902025	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	RAHUL GUPTA VS P. P. JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT,Any other provision - Govt body	26-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Muskan Puri
172	29-10-2025	Interlocutory Application (I.B.C)	710102094842025	COMPANY PETITION IB (IBC)/390(PB)2023	ATS LE GRANDIOSE PHASE 1 SOCIAL WELFARE ASSOCIATION (UN-REGD.) VS ASK PROPERTY INVESTMENT ADVISORS PRIVATE LIMITED	Section 60(5)/Rule 11	26-10-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	MAREESH
173	30-10-2025	0710102027262020(No.of Docs 1)	0710102027262020/5	COMPANY PETITION IB (IBC)/1048(ND)2020	NEW PEARL VITRIFIED PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	31-10-2025	1. bookmarking mandatory. 2. numbering missing on Index	Dharmik15
174	30-10-2025	0710102027262020(No.of Docs 2)	0710102027262020/7	COMPANY PETITION IB (IBC)/1048(ND)2020	NEW PEARL VITRIFIED PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	31-10-2025	1. bookmarking mandatory. 2. numbering missing on Index. 3. kindly upload the proof of service in email format	Dharmik15
175	31-10-2025	0710102073882020(No.of Docs 1)	0710102073882020/9	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020	MADAN KUMAR GOEL VSBHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY	Sec 60(5)	31-10-2025	kindly attach the compliance order	kaustubhrai6885
176	28-10-2025	0710102053962023(No.of Docs 2)	0710102053962023/8	INTERLOCUTORY APPLICATION (I.B.C)/3345(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 50(1)	31-10-2025	1.extra pdf remove submit final pdf	Office.anubhav
177	28-10-2025	0710102053962023(No.of Docs 2)	0710102053962023/7	INTERLOCUTORY APPLICATION (I.B.C)/3345(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 50(1)	31-10-2025	1.extra pdf remove submit final pdf	Office.anubhav
178	31-10-2025	0710102044702025(No.of Docs 1)	0710102044702025/6	COMPANY PETITION IB (IBC)/321(ND)2025	DIWAN SPIRITS VS. KHAO GALI RESTAURANTS PRIVATE LIMITED	IBC Under Sec 9	31-10-2025	1. bookmarking and index mandatory	aditya.ganju
179	28-10-2025	0710102054562023(No.of Docs 2)	0710102054562023/14	INTERLOCUTORY APPLICATION (I.B.C)/3381(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 66(1)	31-10-2025	1.extra pdf remove submit final pdf	Office.anubhav
180	29-10-2025	0710102039802025(No.of Docs 2)	0710102039802025/2	INTERLOCUTORY APPLICATION (I.B.C)/2288(ND)2025	DALJEET CHADHA VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	31-10-2025	1. one Rs Court fee missed in PDF	advocatevijetasingh
181	29-10-2025	0710102040362025(No.of Docs 2)	0710102040362025/2	INTERLOCUTORY APPLICATION (I.B.C)/2339(ND)2025	ATUL PURI VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	31-10-2025	1. one Rs Court fee missed in PDF	advocatevijetasingh
182	28-10-2025	0710102053702023(No.of Docs 2)	0710102053702023/8	INTERLOCUTORY APPLICATION (I.B.C)/3338(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec. 45 (1)	31-10-2025	1.extra pdf remove submit final pdf	Office.anubhav
183	31-10-2025	0710102087122022(No.of Docs 1)	0710102087122022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/112(ND)2022	AGRANI INFRASTRUCTURE WORKS PRIVATELIMITED VS. EDISONS INFRAPOWER & MULTIVENTURESPRIVATE LIMITED	Sec. 230-232 - Second Motion	31-10-2025	1.court fee 1rs missing in pdf	amannaqvi
184	29-10-2025	0710102100632024(No.of Docs 2)	0710102100632024/12	INTERLOCUTORY APPLICATION (I.B.C)/5813(ND)2024	MANISH AGARWAL VS. MAGNIFICO MINERALS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	31-10-2025	no of objection 1.pagination missing in bookmarking 2.court fee 1rs date missing in vakalatnama 3.compliance order missing in pdf	dhruvchawla

185	28-10-2025	0710102080582025(No.of Docs 2)	0710102080582025/1	INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2025	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR	Section 60(5)/Rule 11	31-10-2025	1.compliance order missing in pdf	mohana.nijhawan
186	29-10-2025	0710102038322025(No.of Docs 2)	0710102038322025/1	INTERLOCUTORY APPLICATION (I.B.C)/2223(ND)2025	KAMAL ROHMETRA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	31-10-2025	1. missed three Rs court fee and twenty five Rs. welfare ticket and ticket and fee kindly stick on blank space on vakaltanama	advocatevijetasingh
187	29-10-2025	0710102033882025(No.of Docs 2)	0710102033882025/2	INTERLOCUTORY APPLICATION (I.B.C)/1879(ND)2025	MOHAN BIR BINDRA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	31-10-2025	1. one Rs Court fee missed in PDF	advocatevijetasingh
188	29-10-2025	0710102033242025(No.of Docs 2)	0710102033242025/2	INTERLOCUTORY APPLICATION (I.B.C)/1857(ND)2025	GINNY VOHRA VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREECSHELTERSPTV.LTD.	Sections 60(5)/Regulation 13	31-10-2025	1. one Rs Court fee missed in PDF	advocatevijetasingh
189	31-10-2025	0710102084312025(No.of Docs 2)	0710102084312025/1	INTERLOCUTORY APPLICATION (I.B.C)/4757(ND)2025	RABINDRA KUMAR MINTRI (RP) VS. PARMESH KUMAR YADAV	Sec. 12A	31-10-2025	1. true copy sign missed on Annexures	Priya@9810
190	31-10-2025	0710102009812021(No.of Docs 1)	0710102009812021/6	INTERLOCUTORY APPLICATION (I.B.C)/687(ND)2021	RP SUNIL KUMAR AGRAWAL VS. RAMA GUPTA	Sec 30	31-10-2025	1. Counsel sign missed on index 2. kindly attach the compliance order	rakesh@12
191	31-10-2025	0710102009812021(No.of Docs 1)	0710102009812021/9	INTERLOCUTORY APPLICATION (I.B.C)/687(ND)2021	RP SUNIL KUMAR AGRAWAL VS. RAMA GUPTA	Sec 30	31-10-2025	kindly attach the compliance order	rakesh@12
192	30-10-2025	0710102082382025(No.of Docs 2)	0710102082382025/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2025	HILTON HOTELS MANAGEMENT INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	31-10-2025	no of objection 1.extra pdf remove submit final pdf 2.need all pages sign in pdf	skattorneysoffice
193	30-10-2025	0710102082562025(No.of Docs 2)	0710102082562025/2	COMPANY PETITION IB (IBC)/531(ND)2025	CUBE HIGHWAYS OPERATIONS MANAGEMENT PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	IBC Section 59	31-10-2025	1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. Sign missed on every page of PDF.	muskaanc
194	31-10-2025	0710102014992023(No.of Docs 2)	0710102014992023/2	COMPANY PETITION IB (IBC)/260(ND)2023	BANK OF MAHARASHTRA VS. KUNAL KHANNA	Section 95(1)	31-10-2025	1. OCR missed in PDF.	vk Gupta
195	28-10-2025	0710102084012023(No.of Docs 2)	0710102084012023/3	INTERLOCUTORY APPLICATION (I.B.C)/5301(ND)2023	PHOENIX ARC PVT. LTD. VSSANYAM GOEL	Sec 60(5)	31-10-2025	no of objection 1.need pages sing in pdf 2.extra pdf remove submit final pdf 3.compliance order missing in pdf	mgoyal@svarniti.com
196	28-10-2025	0710102084002023(No.of Docs 2)	0710102084002023/3	INTERLOCUTORY APPLICATION (I.B.C)/5302(ND)2023	PHOENIX ARC PVT. LTD. VSSANYAM GOEL	Sec 60(5)	31-10-2025	no of objection 1.compliance order missing in pdf 2.extra pdf remove submit final pdf 3.need all pages sign in pdf	mgoyal@svarniti.com
197	29-10-2025	0710102027232025(No.of Docs 2)	0710102027232025/2	INTERLOCUTORY APPLICATION (I.B.C)/1587(ND)2025	NITIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	31-10-2025	1. one Rs Court fee missed in PDF	advocatevijetasingh
198	30-10-2025	0710102027262020(No.of Docs 2)	0710102027262020/6	COMPANY PETITION IB (IBC)/1048(ND)2020	NEW PEARL VITRIFIED PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	31-10-2025	1. bookmarking mandatory. 2. numbering missing on Index	Dharmik15
199	20-03-2025	0710102023492025(No.of Docs 0)	0710102023492025/18	COMPANY PETITION (COMPANIES ACT)/49(ND)2025	CEE-ES DEVELOPMENT CONSULTANTS PRIVATE LIMITED VS. CEE-ES DEVELOPMENT CONSULTANTS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	31-10-2025	1. kindly attach the compliance order.	
200	29-10-2025	0710102014992023(No.of Docs 2)	0710102014992023/1	COMPANY PETITION IB (IBC)/260(ND)2023	BANK OF MAHARASHTRA VS. KUNAL KHANNA	Section 95(1)	31-10-2025	1. kindly attach the compliance order. 2. bookmarking mandatory.	vk Gupta
201	28-10-2025	0710102080562025(No.of Docs 2)	0710102080562025/1	INTERLOCUTORY APPLICATION (I.B.C)/4556(ND)2025	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR	Section 60(5)/Rule 11	31-10-2025	1.compliance order missing in pdf	mohana.nijhawan
202	29-10-2025	0710102020772025(No.of Docs 2)	0710102020772025/3	INTERLOCUTORY APPLICATION (I.B.C)/1631(ND)2025	ATUL KUMAR ROHATGI VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	31-10-2025	1. one Rs Court fee missed in PDF	advocatevijetasingh
203	28-10-2025	0710102080572025(No.of Docs 2)	0710102080572025/1	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2025	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR	Section 60(5)/Rule 11	31-10-2025	1.compliance order missing in pdf	mohana.nijhawan
204	29-10-2025	0710102086142025(No.of Docs 3)	0710102086142025/2	INTERLOCUTORY APPLICATION (I.B.C)/4927(ND)2025	DEPARTMENT OF TOWN AND COUNTRY PLANNING VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL	Sec 60(5)	31-10-2025	no of objection 1.compliance order missing in pdf 2.vakalatnama xopy missing in pdf	rj92
205	30-10-2025	0710102113782019(No.of Docs 1)	0710102113782019/21	COMPANY PETITION IB (IBC)/2083(ND)2019	MODERN CREDIT PVT. LTD. VS. KPG INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	31-10-2025	1. kindly attach the compliance order	rakesh@12
206	30-10-2025	0710102053922025(No.of Docs 2)	0710102053922025/4	COMPANY PETITION IB (IBC)/394(ND)2025	NARINDRA AND NARINDRA STEEL CORPORATION VS. SWADESH GREEN INFRA LIMITED	IBC Under Sec 9	31-10-2025	1. bookmarking mandatory. 2. Sign missed on every page of Rejoinder	mukhijasoffice
207	29-10-2025	0710102042932022(No.of Docs 2)	0710102042932022/3	INTERLOCUTORY APPLICATION (I.B.C)/2785(ND)2022	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS. PARAMJEET SINGH SEHRA & ORS	Sec 43(1) r/w Sec 44 (1)	31-10-2025	1.compliance order missing in pdf	ADITYAGAURI

208	29-10-2025	0710102042932022(No.of Docs 2)	0710102042932022/3	INTERLOCUTORY APPLICATION (I.B.C)/2785(ND)2022	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS. PARAMJEET SINGH SEHRA & ORS	Sec 43(1) r/w Sec 44 (1)	31-10-2025	1.compliance order missing in pdf	ADITYAGAURI
209	29-10-2025	0710102042932022(No.of Docs 2)	0710102042932022/3	INTERLOCUTORY APPLICATION (I.B.C)/2785(ND)2022	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS. PARAMJEET SINGH SEHRA & ORS	Sec 43(1) r/w Sec 44 (1)	31-10-2025	1.compliance order missing in pdf	ADITYAGAURI
210	29-10-2025	0710102042932022(No.of Docs 2)	0710102042932022/3	INTERLOCUTORY APPLICATION (I.B.C)/2785(ND)2022	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS. PARAMJEET SINGH SEHRA & ORS	Sec 43(1) r/w Sec 44 (1)	31-10-2025	1.compliance order missing in pdf	ADITYAGAURI
211	29-10-2025	0710102034222024(No.of Docs 2)	0710102034222024/2	INTERLOCUTORY APPLICATION (I.B.C)/2726(ND)2024	FORTEPOINT INDIA PVT. LTD VS. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	Sec 60(5)	31-10-2025	1. kindly attach the compliance order. 2. OCR Missed	vivekamar95
212	17-08-2024	0710102071412024(No.of Docs 0)	0710102071412024/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/339(ND)2024	PRERNA KATYAL VS. ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	31-10-2025	1.compliance order missing in pdf	
213	29-10-2025	0710102035992024(No.of Docs 2)	0710102035992024/4	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2024	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	31-10-2025	1. Remove double pagination from 14 to 37 and 80 in PDF. 2. kindly upload the translate pages from 28 to 34 and 80 in PDF.	Pankaj_NCLT
214	28-10-2025	0710102053242024(No.of Docs 2)	0710102053242024/2	COMPANY PETITION IB (IBC)/68(ND)2025	CANARA BANK VS. MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	31-10-2025	1. bookmarking mandatory. 2. Kindly upload the compliance order.3. Vaklatanama missed in PDF.	kavishaggarwala
215	29-10-2025	0710102109252024(No.of Docs 2)	0710102109252024/65	TRANSFER PETITION(COMPANIES ACT)/41(PB)2024	SMT RATIKA MANCHANDA VS. JINDAL INFRABUILD PVT LIMITED	Sec 433(e)/433(f) of CA 1956	31-10-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf	lawyerarati
216	30-10-2025	0710102108842024(No.of Docs 2)	0710102108842024/7	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	31-10-2025	1. kindly attach the compliance order	karanbatura
217	30-10-2025	0710102113782019(No.of Docs 1)	0710102113782019/22	COMPANY PETITION IB (IBC)/2083(ND)2019	MODERN CREDIT PVT. LTD. VS. KPG INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	31-10-2025	1. kindly attach the compliance order	rakesh@12
218	30-10-2025	0710102113782019(No.of Docs 2)	0710102113782019/23	COMPANY PETITION IB (IBC)/2083(ND)2019	MODERN CREDIT PVT. LTD. VS. KPG INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	31-10-2025	No of objection 1. Kindly attach compliance order	rakesh@12
219	29-10-2025	0710102076142024(No.of Docs 2)	0710102076142024/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2024	PRUDENT DATA SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	31-10-2025	1.bookmarking mandatory	Shivananda@17
220	31-10-2025	0710102083182025(No.of Docs 1)	0710102083182025/1	COMPANY PETITION IB (IBC)/568(ND)2025	IA WEALTH PRIVATE LIMITED VS. ECHO BUILDTECH LIMITED	IBC Under Sec 9	31-10-2025	1. kindly attach the compliance order. 2. sign missed on every page of pdf.	9971944459
221	31-10-2025	0710102104972024(No.of Docs 2)	0710102104972024/12	INTERLOCUTORY APPLICATION(IBC)(PLAN)/67(ND)2024	NIKHIL SACHDEVA VS. PRASHANT YADAV	Sec 30	31-10-2025	1. bookmarking mandatory	Raghav
222	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	COMPANY PETITION IB (IBC)/73(ND)2025	CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	31-10-2025	1. bookmarking mandatory. 2. Kindly upload the compliance order.3. Vaklatanama missed in PDF.	kavishaggarwala
223	28-10-2025	0710102053202024(No.of Docs 2)	0710102053202024/2	COMPANY PETITION IB (IBC)/66(ND)2025	CANARA BANK VS. ASHOK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	31-10-2025	1. bookmarking mandatory. 2. Kindly upload the compliance order. 3. Vaklatanama missed in PDF.	kavishaggarwala
224	31-10-2025	0710102053352024(No.of Docs 2)	0710102053352024/3	COMPANY PETITION IB (IBC)/441(ND)2024	CANARA BANK VS. P.K. TIWARI	Section 95(1)	31-10-2025	1. kindly attach the compliance order	SAURABHKUSHAWAHA
225	28-10-2025	0710102057222024(No.of Docs 2)	0710102057222024/43	TRANSFER PETITION(COMPANIES ACT)/32(PB)2024	SUJATA KULSHRESHTHA VS. TRIVENI MEDIA LIMITED	Sec 433(e)/433(f) of CA 1956	31-10-2025	1.compliance order missing in pdf	nitesh@asalegal.in
226	28-10-2025	0710102080592025(No.of Docs 2)	0710102080592025/1	INTERLOCUTORY APPLICATION (I.B.C)/4548(ND)2025	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR	Section 60(5)/Rule 11	31-10-2025	1.compliance order missing in pdf	mohana.nijhawan
227	31-10-2025	0710102084312025(No.of Docs 2)	0710102084312025/2	INTERLOCUTORY APPLICATION (I.B.C)/4757(ND)2025	RABINDRA KUMAR MINTRI (RP) VS. PARMESH KUMAR YADAV	Sec. 12A	31-10-2025	True copy sign missed on annexures	Priya@9810
228	30-10-2025	0710102064262024(No.of Docs 1)	0710102064262024/4	INTERLOCUTORY APPLICATION (I.B.C)/3845(ND)2024	ANIL TAYAL VS. TARUN JAIN	Section 60(5)	31-10-2025	1. bookmarking and index mandatory 2. missed three Rs court fee and twenty five Rs. welfare ticket and ticket and fee kindly stick on blank space on vakaltanama	Shivanijaiswal
229	28-10-2025	0710102068282025(No.of Docs 2)	0710102068282025/3	INTERLOCUTORY APPLICATION (I.B.C)/3967(ND)2025	OM DRISHIAN INTERNATIONAL LIMITED VS. COMMITTEE OF CREDITORS M/S EARTH BUILDPROP PRIVATE LIMITED	Sec 60(5)	31-10-2025	no of objection 1.compliance order missing in pdf 2.vakalatnama copy missing in pdf	sumant
230	27-05-2025	0710102045762025(No.of Docs 0)	0710102045762025/3	COMPANY PETITION IB (IBC)/363(ND)2025	SJK INNOVATIONS PRIVATE LIMITED VS. NEWS LINE PUBLICATIONS PRIVATE LIMITED	IBC under Sec 7	31-10-2025	1. kindly attach the compliance order	

231	29-10-2025	0710102044872025(No.of Docs 2)	0710102044872025/2	INTERLOCUTORY APPLICATION (I.B.C)/2580(ND)2025	HARKESH YADAV VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	31-10-2025	no of objection 1.court 1rs missing in vakalatnama 2.compliance order missing in pdf	advocatevijetasingh
232	31-10-2025	0710102070952025(No.of Docs 1)	0710102070952025/3	INTERLOCUTORY APPLICATION (I.B.C)/4033(ND)2025	USHA JUJAL VS. AJIT KUMAR	Rule 11 of NCLT, 2016	31-10-2025	kindly attach the compliance order	advocatepranavgupta
233	31-10-2025	0710102029332023(No.of Docs 2)	0710102029332023/10	COMPANY PETITION (COMPANIES ACT)/150(ND)2023	MANJU VS. ASIS DEVELOPERS PRIVATE LIMITED	Sec. 59	31-10-2025	1. kindly attach the compliance order. 2. Counsel details missed on last page of written argument and index.	Advocateavnish
234	28-10-2025	0710102093172022(No.of Docs 2)	0710102093172022/2	INTERLOCUTORY APPLICATION (I.B.C)/5520(ND)2022	SARVESH MAHAJAN VS. M/S. SHUBHKAMNA BUILDTech PVT. LTD.	Sec 60(5)	30-10-2025	1.compliance order missing in pdf	advpriyanshu
235	28-10-2025	0710102022872025(No.of Docs 2)	0710102022872025/12	INTERLOCUTORY APPLICATION (I.B.C)/1436(ND)2025	IPE -M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE YARDHMAN BUILDPROP PRIVATE LIMITED VS. TUSHAR GOEL	Sec 49(2),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	30-10-2025	1. kindly upload the proof of service in email format.	Abhirup Dasgupta
236	28-10-2025	0710102028352025(No.of Docs 2)	0710102028352025/3	COMPANY APPEAL(COMPANIES ACT)/81(ND)2025	APPU GHAR HOLDINGS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	30-10-2025	1. sign missed on ever pages in PDF 2. kindly upload the compliance order.	rupesharma33
237	28-10-2025	0710102047772025(No.of Docs 2)	0710102047772025/4	INTERLOCUTORY APPLICATION (I.B.C)/2777(ND)2025	MK JAIN HUF VS. DEVVRAT RANA	Sec 60(5)	30-10-2025	1. three Rs. court fee and Twenty five Rs. welfare ticket stick on blank space of Vakalatanama 2. OCR missed Page no 16 to 56 in PDF.	indiajuris
238	28-10-2025	0710102072512020(No.of Docs 1)	0710102072512020/7	INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020	RAKESH KUMAR JAIN VS. ORCHID SALON SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	30-10-2025	1. bookmarking and index misssing in PDF. 2. Kindly attach the compliance order. 3. Three Rs court fee and twenty five Rs. welfare ticket missed on vakaltanama in PDF.	adv.yashtewari
239	28-10-2025	0710102079022025(No.of Docs 2)	0710102079022025/4	INTERLOCUTORY APPLICATION (I.B.C)/4510(ND)2025	OM DRISHIAN INTERNATIONAL LIMITED VS. RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL OF EARTH BUILDPROP PVT LTD.	Section 60(5)	30-10-2025	no of objection 1.compliance order missing in pdf 2.vakalatnama copy missing in pdf	sumant
240	28-10-2025	0710102047702025(No.of Docs 3)	0710102047702025/4	INTERLOCUTORY APPLICATION (I.B.C)/3064(ND)2025	IFCI LTD VS. MR SANDEEP GOEL	Sec 60(5)	30-10-2025	1. Kindly upload the proof of service in email Format.	Innovatuslawoffices
241	28-10-2025	0710102073842024(No.of Docs 2)	0710102073842024/2	INTERLOCUTORY APPLICATION (I.B.C)/4533(ND)2024	ASHISH SINGH VS. SURINDER SETH	Sec 43(1) r/w Sec 44 (1)	30-10-2025	1.compliance order missing in pdf	namitha@samvidlegal.
242	28-10-2025	0710102080552025(No.of Docs 2)	0710102080552025/1	INTERLOCUTORY APPLICATION (I.B.C)/4544(ND)2025	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR	Section 60(5)/Rule 11	30-10-2025	1.compliance order missing in pdf	mohana.nijhawan
243	28-10-2025	0710102044492025(No.of Docs 2)	0710102044492025/6	COMPANY PETITION IB (IBC)/314(ND)2025	VIJAY SULTANIA VS. KAD HOUSING PRIVATE LIMITED	IBC under Sec 7	30-10-2025	1. bookmarking mandatory. 2. kindly attach the compliance order.	kamal724
244	28-10-2025	0710102071612025(No.of Docs 1)	0710102071612025/3	COMPANY PETITION (COMPANIES ACT)/135(ND)2025	DR. NAVEEN CHAUDHARI VS. SINO CREDITS AND LEASING LTD.	Sec. 213	30-10-2025	1. three Rs. court fee missed on vaklatanama	snslegal
245	27-10-2025	0710102043522025(No.of Docs 2)	0710102043522025/2	INTERLOCUTORY APPLICATION (I.B.C)/2745(ND)2025	ANAND PRATAP SINGH VS. ARVIND MITTAL RESOLUTION PROFESSIONAL OF APS INFRA ENGINEERS PVT. LTD	Sec 60(5)	29-10-2025	1. vakalatanama missed	CSGAURAVJOSHI
246	27-10-2025	0710102041012022(No.of Docs 2)	0710102041012022/7	COMPANY PETITION (COMPANIES ACT)/86(ND)2022	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-10-2025	1. kindly attach the compliance order. 2.	mg270288
247	27-10-2025	0710102066372025(No.of Docs 2)	0710102066372025/1	INTERLOCUTORY APPLICATION (I.B.C)/4455(ND)2025	RAVINDRA KUMAR GOYAL VS. HDFC BANK PRIVATE LIMITED	Sec 60(5)	29-10-2025	1. sign missed on every page of reply in PDF. 2. Kindly stick the welfare ticket and court fee blank space of vakalatanama	Kuldeep59
248	27-10-2025	0710102057252025(No.of Docs 2)	0710102057252025/3	INTERLOCUTORY APPLICATION (I.B.C)/3358(ND)2025	AXIS BANK LTD VS. ARVIND MITTAL RP OF APS INFRA ENGINEERS PVT LTD	Section 60(5)/Rule 11	29-10-2025	1. Twenty five Rs. welfare ticket and three Rs. Court Fee missed on vakalatnama in PDF.	CSGAURAVJOSHI
249	27-10-2025	0710102030822025(No.of Docs 1)	0710102030822025/2	INTERLOCUTORY APPLICATION (I.B.C)/2516(ND)2025	M/S RANJIT DAS VS. M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	29-10-2025	1. kindly attach the compliance order. 2. counsel sign missed on index on Documents	S@t2114
250	27-10-2025	0710102056082025(No.of Docs 1)	0710102056082025/1	INTERLOCUTORY APPLICATION (I.B.C)/3170(ND)2025	MR. NEERAJ KUMAR JAIN LIQUIDATOR OF CORPORATE DEBTOR VS. M/S NANDA PRABAT FINLEASE LTD.	Rule 11 of NCLT, 2016	29-10-2025	1. kindly attach the compliance order.	neerajainusa
251	27-10-2025	0710102030852025(No.of Docs 1)	0710102030852025/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2025	M/S RANJIT DAS VS. M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	29-10-2025	1.kindly attach the compliance order. 2. counsel sign missed on index	S@t2114
252	27-10-2025	0710102072202022(No.of Docs 2)	0710102072202022/24	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	29-10-2025	1. sign missed on every page of reply. 2. vakalatnama missed in PDF.	praphull2698@gmail.c
253	27-10-2025	0710102008412023(No.of Docs 2)	0710102008412023/17	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS. ECO GREEN BUILDTech PRIVATE LIMITED	IBC under Sec 7	29-10-2025	1. bookmarking mandatory. 2. Sign missed on reply. 3. Vakalatnama missed in PDF.	psplegal

254	05-06-2025	0710102047702025(No.of Docs 0)	0710102047702025/2	INTERLOCUTORY APPLICATION (I.B.C)/3064(ND)2025	IFCI LTD VS. MR SANDEEP GOEL	Sec 60(5)	29-10-2025	"1. bookmarking mandatory. 2. Twenty five Rs. welfare ticket and three Rs. Court Fee missed on vakalatnama in PDF. 3. kindly upload master index and index required on each volumes	
255	27-10-2025	0710102024122025(No.of Docs 2)	0710102024122025/2	INTERLOCUTORY APPLICATION (I.B.C)/1437(ND)2025	SHIVA ASPHALTIC PRODUCTS PVT LTD VS. ARVIND MITTAL	Sec 60(5)	29-10-2025	1. vakalatnama missed in PDF. 2. proof of service	CSGAURAVJOSHI
256	05-06-2025	0710102047702025(No.of Docs 0)	0710102047702025/3	INTERLOCUTORY APPLICATION (I.B.C)/3064(ND)2025	IFCI LTD VS. MR SANDEEP GOEL	Sec 60(5)	29-10-2025	1. bookmarking mandatory. 2. Twenty five Rs. welfare ticket and three Rs. Court Fee missed on vakalatnama in PDF. 3. kindly upload master index and index required on each volumes	
257	22-07-2025	0710102020442018(No.of Docs 2)	0710102020442018/45	COMPANY PETITION (COMPANIES ACT)/37(ND)2015	MR RUPAK GUPTA VS. UP HOTELS LIMITED	Application under any other provisions	28-10-2025	1. one rupee court fee missed on vakalatanama	pbalegallp
258	16-10-2025	0710102102262024(No.of Docs 2)	0710102102262024/7	INTERLOCUTORY APPLICATION (I.B.C)/5999(ND)2024	ATUL JAGNANI VS. PRADEEP KUMAR	Section 19(2) / Regulation 30	28-10-2025	1.needed compliance order in pdf	Shashank@07
259	24-10-2025	0710102081062024(No.of Docs 1)	0710102081062024/1	INTERLOCUTORY APPLICATION (I.B.C)/4982(PB)2024	SH RADHEY SHYAM SINGH VS. SH ARVIND GARG	Rule 11 of NCLT, 2016	28-10-2025	1. kindly attach the compliance order. 2. kindly upload the translate pages Hindi to English page no are 37 to 39, 59 to 61, 86 to 89, 94 to 96 and 108 to 110 in PDF. 3. Pages not readable 32 to 38, 44 to 48, 76 to 80 87 to 97 and 4101 to 106 in PDF.	arvindgarg
260	22-07-2025	0710102064412025(No.of Docs 0)	0710102064412025/2	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/27(N D)2025	MR. SANJAY KUMAR MISHRA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	28-10-2025	1. bookmarking and index mandatory 2. wrong jurisdictions 3. wrong file 4. kindly apply the compliance order	
261	19-10-2025	0710102063102025(No.of Docs 2)	0710102063102025/4	INTERLOCUTORY APPLICATION (I.B.C)/3751(ND)2025	PRUDENTIAL LANDBASE PRIVATE LIMITED VS. MR. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	28-10-2025	1.compliance order missing in pdf	palashsinghai
262	17-10-2025	0710102066592025(No.of Docs 2)	0710102066592025/3	INTERLOCUTORY APPLICATION (I.B.C)/3878(ND)2025	CONTRACT ADVERTISING (INDIA) PRIVATE LIMITED (THROUGH ITS AUTHORIZED REPRESENTATIVE) VS. MR. BHOOPESH GUPTA RESOLUTION PROFESSIONAL OF HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 60(5)	28-10-2025	1.compliance order missing in pdf	vishalhirawat
263	19-10-2025	0710102063082025(No.of Docs 2)	0710102063082025/2	INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)2025	MEENA SETH VS. MR. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	28-10-2025	1.compliance order missing in pdf	palashsinghai
264	17-10-2025	0710102073702025(No.of Docs 2)	0710102073702025/1	INTERLOCUTORY APPLICATION (I.B.C)/4185(ND)2025	SANDEEP GUPTA VS. MR. RISHABH CHAND LODHA	Section 60(5)/Rule 11	28-10-2025	no of objection 1.compliance order missing in pdf 2.vakalatnama copy in pdf	devganabhishek
265	16-10-2025	0710102073252025(No.of Docs 2)	0710102073252025/8	INTERLOCUTORY APPLICATION (I.B.C)/4211(ND)2025	JAGDISH KUMAR PARULKAR VS. SANDEEP KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	28-10-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.welfare ticket 25rs in vakalatnma	saxena&saxena
266	25-10-2025	0710102008412023(No.of Docs 2)	0710102008412023/14	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS. ECO GREEN BUILDTECH PRIVATE LIMITED	IBC under Sec 7	28-10-2025	no of objection 1.compliance order missing in pdf 2.I.A no missing in pdf 3. some pages hindi in pdf	psplegal
267	25-10-2025	0710102008412023(No.of Docs 2)	0710102008412023/15	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS. ECO GREEN BUILDTECH PRIVATE LIMITED	IBC under Sec 7	28-10-2025	no of objection 1.compliance order missing in pdf 2.I.A no missing in pdf	psplegal
268	25-10-2025	0710102008412023(No.of Docs 2)	0710102008412023/16	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS. ECO GREEN BUILDTECH PRIVATE LIMITED	IBC under Sec 7	28-10-2025	no of objection 1.compliance order missing in pdf 2.i.A no missing in pdf	psplegal
269	17-10-2025	0710102074592025(No.of Docs 2)	0710102074592025/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/58(ND)2025	JAGDISH KUMAR PARULKAR VSJUPITER KNITTING COMPANY	Sec 30	28-10-2025	1.compliance order missing in pdf	adigore
270	19-10-2025	0710102063072025(No.of Docs 2)	0710102063072025/3	INTERLOCUTORY APPLICATION (I.B.C)/4128(ND)2025	SURENDER SETH VS. MR. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	28-10-2025	1.compliance order missing in pdf	palashsinghai
271	17-10-2025	0710102078712025(No.of Docs 2)	0710102078712025/1	INTERLOCUTORY APPLICATION (I.B.C)/4402(ND)2025	BETA INFRA TECH PRIVATE LIMJTED VS. PUNJAB NATIONAL BANK	Sec 60(5)	28-10-2025	1.compliance order missing in pdf	SAFEINTIP
272	25-10-2025	0710102008412023(No.of Docs 2)	0710102008412023/13	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS. ECO GREEN BUILDTECH PRIVATE LIMITED	IBC under Sec 7	28-10-2025	no of objection 1.compliance order missing in pdf 2. I.A no missing in pdf	psplegal
273	26-10-2025	0710102072202022(No.of Docs 2)	0710102072202022/23	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	28-10-2025	1. sign missed on every page of reply 2. true copy sign missed on Annexures 3. Vakalatnama missed in PDF.	praphull2698@gmail.c
274	25-10-2025	0710102078942025(No.of Docs 2)	0710102078942025/2	COMPANY PETITION IB (IBC)/518(ND)2025	MAHAKALESHWAR INFRATECH PRIVATE LIMITED VS. ATLAS CONSTRUCTIONS PRIVATE LIMITED	IBC Under Sec 9	28-10-2025	1. Kindly attach the compliance order.	tandon.yash@123
275	17-10-2025	0710102082802025(No.of Docs 2)	0710102082802025/1	INTERLOCUTORY APPLICATION (I.B.C)/4689(ND)2025	SHAMBHAVI THAKUR/ SOMESH KUMAR JHA VS. PANKAJ NARANG (RESOLUTION PROFESSIONAL M/S JBK DEVELOPERS PVT. LTD.)	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	28-10-2025	1.vakalatnama copy in pdf	Harishtaneja78

276	07-08-2025	0710102069782025(No.of Docs 0)	0710102069782025/4	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	28-10-2025	no of objection 1.pagination missing in bookmarking 2.need every pages sign in pdf 3.date missing in vakalatanama 4.compliance order missing in pdf	
277	15-10-2025	0710102072322025(No.of Docs 2)	0710102072322025/23	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	28-10-2025	1.sign missed on every page of rejoinder.	ash.advocate
278	15-10-2025	0710102050772025(No.of Docs 1)	0710102050772025/3	COMPANY PETITION (COMPANIES ACT)/99(ND)2025	KONKAN LNG LIMITED	Sub-Section (1) Of Section 66.	28-10-2025	1. kindly attach the compliance order.	rajeev1124
279	25-10-2025	0710102046972025(No.of Docs 2)	0710102046972025/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/55(ND)2025	RAKUSHKA INTERNATIONAL PRIVATE LIMITED	Sub-section (I) of section 230	28-10-2025	1.kindly attached compliance order in pdf	ashishmiddha@rocketm
280	14-08-2025	0710102071982025(No.of Docs 0)	0710102071982025/7	COMPANY PETITION (COMPANIES ACT)/145(ND)2025	JAGAN NATH DANG VS. SEVEN SEAS HOSPITALITY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-10-2025	1. wrong file 2. kindly contact to registry 3. sign missed on every page and incomplete file	
281	16-10-2025	0710102072052025(No.of Docs 2)	0710102072052025/3	TRANSFER APPLICATION/42(PB)2025	BOBBY ANAND VS. REKHA CHAWLA	Rule16(d),NCL T Rules,2016	28-10-2025	1.compliance order missing in pdf	advocatesumitbatra
282	16-10-2025	0710102066882024(No.of Docs 2)	0710102066882024/5	RESTORATION APPLICATION (IBC)/90(ND)2024	TEXMACO RAIL & ENGINEERING LTD. (PREVIOUSLY VSDELHI AIRPORT METRO EXPRESS PVT. LTD. (DAMEPL)	Rule 11 of NCLT, 2016	28-10-2025	no of objection 1.pagination missing in pdf 2.need every pages sign and true copy in annexure 3.compliance order missing in pdf	Ankitsinha7390
283	24-10-2025	0710102080282025(No.of Docs 3)	0710102080282025/12	COMPANY PETITION (COMPANIES ACT)/158(ND)2025	PURE HOME & LIVING PRIVATE LIMITED	Sub-Section (1) Of Section 66.	28-10-2025	1. bookmarking mandatory 2. OCR Missed in PDF 3. kindly attach the compliance order. 4. remove double pagination 5. true copy sign missed on Annexures and advertisement clip	Priya52838
284	22-10-2025	0710102080372025(No.of Docs 2)	0710102080372025/1	INTERLOCUTORY APPLICATION (I.B.C)/4595(ND)2025	PUNJAB AND SIND BANK VS. DEEPAK KUMAR GOYAL	Section 60(5)	28-10-2025	no of objection 1.compliance order missing in pdf 2.vakalatnama copy missing in pdf	varshabanerjee
285	16-10-2025	0710102072882023(No.of Docs 2)	0710102072882023/5	INTERLOCUTORY APPLICATION (I.B.C)/5032(ND)2023	GYAN CHANDRA MISRA VSSANDEEP KUMAR DAS	Application under any other provisions- IBC	28-10-2025	no of objection 1.compliance with Order dated 09.10.2025. 2.need every pages sign in pdf	mhvlegal
286	18-10-2025	0710102020652025(No.of Docs 1)	0710102020652025/4	INTERLOCUTORY APPLICATION (I.B.C)/1392(PB)2025	SUNIL KUMAR GUPTA VS. M/S INDO JATALIA HOLDINGS LIMITED	Application under any other provisions- IBC	28-10-2025	kindly attach the compliance order.	shrutimunjali13
287	25-10-2025	0710102019262025(No.of Docs 2)	0710102019262025/8	COMPANY PETITION IB (IBC)/176(ND)2025	PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED	IBC under Sec 7	28-10-2025	1. kindly attach the compliance order	ADVSKLALNCLT
288	25-10-2025	0710102016882025(No.of Docs 2)	0710102016882025/12	INTERLOCUTORY APPLICATION (I.B.C)/1153(ND)2025	IPE -M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE VARDHMAN BUILDPROP PRIVATE LIMITED VS. TUSHAR GOEL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	28-10-2025	no of objection 1.extra pdf remove submit final pdf 2.proof of service missing in pdf	knmncit
289	24-10-2025	0710102086312025(No.of Docs 1)	0710102086312025/1	COMPANY APPEAL(COMPANIES ACT)/127(ND)2025	OMSHIV BUILDTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	28-10-2025	wrong file kindly file in IA	PCSBHK
290	07-02-2025	0710102013182025(No.of Docs 0)	0710102013182025/3	COMPANY PETITION (COMPANIES ACT)/23(ND)2025	SANJOGITA AGARWAL VS. A B R DRUGS PRIVATE LIMITED	Sec. 58(3)	28-10-2025	1.compliance order missing in pdf	
291	22-07-2025	0710102020442018(No.of Docs 2)	0710102020442018/45	COMPANY PETITION (COMPANIES ACT)/37(ND)2015	MR RUPAK GUPTA VS. UP HOTELS LIMITED	Application under any other provisions	28-10-2025	1. one rupee court fee missed on vakalatanama	pbalegallp
292	22-07-2025	0710102020442018(No.of Docs 2)	0710102020442018/45	COMPANY PETITION (COMPANIES ACT)/37(ND)2015	MR RUPAK GUPTA VS. UP HOTELS LIMITED	Application under any other provisions	28-10-2025	1. one rupee court fee missed on vakalatanama	pbalegallp
293	22-07-2025	0710102020442018(No.of Docs 2)	0710102020442018/45	COMPANY PETITION (COMPANIES ACT)/37(ND)2015	MR RUPAK GUPTA VS. UP HOTELS LIMITED	Application under any other provisions	28-10-2025	1. one rupee court fee missed on vakalatanama	pbalegallp

294	24-10-2025	0710200411092017(No.of Docs 2)	0710200411092017/9	COMPANY PETITION (COMPANIES ACT)/355(ND)2017	MR. AMIT GUPTA VS. M/S. SAG INFRASTRUCTURE DEVELOPERS PVT. LTD.	Sec. 241(1),Sec. 242(4)	28-10-2025	1. bookmarking mandatory. 2. kindly attach the compliance order.	maheshwariandco
295	24-10-2025	0710102081722025(No.of Docs 1)	0710102081722025/1	COMPANY PETITION (COMPANIES ACT)/152(ND)2025	NEERAV BANSAL VS. ESCORTS HEART AND SUPER SPECIALITY HOSPITAL LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-10-2025	1. kindly attach the compliance order 2. bookmarking and index mandatory	rohitharidasnair
296	21-10-2025	0710102032572024(No.of Docs 2)	0710102032572024/2	INTERLOCUTORY APPLICATION (I.B.C)/1935(ND)2024	ASHOK DILWALI VS. M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	28-10-2025	1. kindly attach the compliance order	aayushshukla95
297	27-10-2025	0710102105212024(No.of Docs 2)	0710102105212024/5	INTERLOCUTORY APPLICATION (I.B.C)/6100(ND)2024	MR. SHIV KUMAR SHARMA THROUGH MR. SURENDER KUMAR KAUSHIK (SPECIAL POWER OF ATTORNEY HOLDER) VS. M/S. AAA INSOLVENCY PROFESSIONALS LLP THROUGH ITS AUTHORIZED SIGNATORY MR. ANKIT GOEL RESOLUTION PROFESSIONAL OF M/S. MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Sec 60(5)	28-10-2025	1. kindly attach the compliance order	LEGAFIDE
298	24-10-2025	0710102052792024(No.of Docs 2)	0710102052792024/17	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/29(P B)2024	PANKAJ MAHAJAN RESOLUTION PROFESSIONAL M/S VHV BEVERAGES PRIVATE LIMITED VS. MR. VISHNOO MITTAL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	28-10-2025	1. kindly attach the compliance order	advsanpan
299	17-10-2025	0710102058342024(No.of Docs 2)	0710102058342024/1	INTERLOCUTORY APPLICATION (I.B.C)/4384(ND)2024	BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	28-10-2025	no of objection 1.compliance order missing in pdf 2.date missing in vakalatnama	abhi4064
300	25-10-2025	0710102000402025(No.of Docs 2)	0710102000402025/9	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF PRESIDUM EDUCATIONAL INSTITUTION PRIVATE LIMITED VS. PRAVEEN KUMAR AND ORS.	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	27-10-2025	no of objection 1.compliance order missing in pdf 2.need every pages sign in pdf	hcclaw@gmail.com
301	15-10-2025	0710102016492023(No.of Docs 2)	0710102016492023/16	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	27-10-2025	1.kindly file I.A	Fidere2
302	16-10-2025	0710102029332023(No.of Docs 2)	0710102029332023/7	COMPANY PETITION (COMPANIES ACT)/150(ND)2023	MANJU VS. ASIS DEVELOPERS PRIVATE LIMITED	Sec. 59	27-10-2025	1.bookmarking mandatory	hreemlegal
303	14-10-2025	0710102072322025(No.of Docs 2)	0710102072322025/18	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	27-10-2025	no of objection 1.need every pages sign in pdf 2.compliance order missing in pdf	sajaljain537
304	15-10-2025	0710102072322025(No.of Docs 2)	0710102072322025/27	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	27-10-2025	1. date missed on vakalatanama 2. Sign missed on every page of reply.	siddharth bhatli
305	19-01-2024	0710102083952023(No.of Docs 0)	0710102083952023/3	COMPANY PETITION (COMPANIES ACT)/20(PB)2024	VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	27-10-2025	1.pagination missing in bookmarking in pdf	
306	17-10-2025	0710102014142025(No.of Docs 1)	0710102014142025/2	INTERLOCUTORY APPLICATION (I.B.C)/950(ND)2025	JAGDISH KUMAR PARULKAR VS. SANDEEP GUPTA	Section 19(2) / Regulation 30	27-10-2025	1.bookmarking mandatory	saxena&saxena
307	16-10-2025	0710102014932025(No.of Docs 2)	0710102014932025/1	COMPANY PETITION IB (IBC)/148(ND)2025	CAPT DEVESH BBYAN VS. SPICEJET LIMITED	IBC Under Sec 9	27-10-2025	1.compliance order missing in pdf 2.need all pages sign in pdf	9911428065
308	12-09-2025	0710102080892025(No.of Docs 0)	0710102080892025/2	INTERLOCUTORY APPLICATION (I.B.C)/4606(ND)2025	MANOJ KUNWAR VSUNION OF INDIA	Sec 60(5)	27-10-2025	no of objection 1.compliance order missing in pdf 2.vakalatnama copy missing pdf	
309	17-10-2025	0710102038942025(No.of Docs 1)	0710102038942025/2	COMPANY PETITION IB (IBC)/353(ND)2025	STATE BANK OF INDIA VS. PASUPATI FABRICS LIMITED	IBC under Sec 7	27-10-2025	1.compliance order missing in pdf	pslchambers
310	15-10-2025	0710102003052022(No.of Docs 3)	0710102003052022/7	COMPANY PETITION (COMPANIES ACT)/21(PB)2022	SWEDISH PORTFOLIO PRIVATE LIMITED VS. NATMA SECURITIES PRIVATE LIMITED	Sec. 45QA RBI Act	27-10-2025	no of objection 1.all document file separately 2.compliance order missing in pdf	prashantmehta
311	14-10-2025	0710102078452025(No.of Docs 3)	0710102078452025/2	INTERLOCUTORY APPLICATION (I.B.C)/4416(ND)2025	GAGAN GULATI VS. LVS ESTATES PRIVATE LIMITED	Section 12(A) /Regulation 30A	27-10-2025	1. Compliance with the Order Dated 12.09.2025	anirbanlaw@66
312	22-08-2025	0710102073832025(No.of Docs 0)	0710102073832025/2	INTERLOCUTORY APPLICATION (I.B.C)/4384(ND)2025	ANURAG GOEL IRP OF LEO CREATIONS PVT LTD VS. ASR LOGISTICS INDIA PVT LTD	Sec 60(5)	27-10-2025	1. kindly upload three Rupees Court fee and twenty five rupees welfare Ticket stick on blank space of vakalatanama.	
313	29-07-2025	0710102066102025(No.of Docs 0)	0710102066102025/4	TRANSFER APPLICATION/36(PB)2025	SMT. SHOBHA AJIT KIRLOSAR VS. GHATGE PATIL INDUSTRIES LIMITED	Rule16(d),NCL T Rules,2016	27-10-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf	

314	01-11-2025	0710102064552025(No.of Docs 2)	0710102064552025/2	COMPANY PETITION IB (IBC)/393(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. FNM PROPERTY SERVICES PRIVATE LIMITED	IBC under Sec 7	26-10-2025	No of objection 1. Sign missed page no 1 to 9 2. Kindly attach compliance order 3. Pagination missed in bookmarking	corporatejudis@NCLT
315	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	INTERLOCUTORY APPLICATION (I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	Application under any other provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
316	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	INTERLOCUTORY APPLICATION (I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	Application under any other provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
317	08-10-2025	0710102068072025(No.of Docs 2)	0710102068072025/4	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	26-10-2025	No of objection 1. Kindly attach compliance order	intralegal
318	08-10-2025	0710102068072025(No.of Docs 2)	0710102068072025/4	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	26-10-2025	No of objection 1. Kindly attach compliance order	intralegal
319	08-10-2025	0710102068072025(No.of Docs 2)	0710102068072025/4	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	26-10-2025	No of objection 1. Kindly attach compliance order	intralegal
320	08-10-2025	0710102068072025(No.of Docs 1)	0710102068072025/3	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	26-10-2025	No of objection 1. Index mandatory 2. 25rs welfare ticket missed in vakalatnama	intralegal
321	29-10-2025	0710102058162023(No.of Docs 2)	0710102058162023/8	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/52(ND)2023	AUTOMELA ONLINE SERVICES PRIVATELIMITED.	Sec. 230-232 - Second Motion	26-10-2025	No of objection 1. Bookmarking missed 2. Pagination missed in index and pdf 3. Kindly attach compliance order	rakesh@12
322	29-10-2025	0710102058162023(No.of Docs 2)	0710102058162023/8	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/52(ND)2023	AUTOMELA ONLINE SERVICES PRIVATELIMITED.	Sec. 230-232 - Second Motion	26-10-2025	No of objection 1. Bookmarking missed 2. Pagination missed in index and pdf 3. Kindly attach compliance order	rakesh@12
323	29-10-2025	0710102058162023(No.of Docs 2)	0710102058162023/8	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/52(ND)2023	AUTOMELA ONLINE SERVICES PRIVATELIMITED.	Sec. 230-232 - Second Motion	26-10-2025	No of objection 1. Bookmarking missed 2. Pagination missed in index and pdf 3. Kindly attach compliance order	rakesh@12
324	29-10-2025	0710102058162023(No.of Docs 2)	0710102058162023/8	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/52(ND)2023	AUTOMELA ONLINE SERVICES PRIVATELIMITED.	Sec. 230-232 - Second Motion	26-10-2025	No of objection 1. Bookmarking missed 2. Pagination missed in index and pdf 3. Kindly attach compliance order	rakesh@12
325	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	INTERLOCUTORY APPLICATION (I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	Application under any other provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
326	24-10-2025	0710102056452025(No.of Docs 5)	0710102056452025/4	COMPANY PETITION (COMPANIES ACT)/109(ND)2025	HUNYHUNY OVERSEAS PRIVATE LIMITED VS. KAPOOR S & ASSOCIATES THROUGH CA SHEENU KAPOOR	Sec. 140(5)	26-10-2025	No of objection 1. court fees paste on blank space in vakalatnama 2. Kindly merge all documents in one pdf	CASHEENU
327	24-10-2025	0710102056452025(No.of Docs 5)	0710102056452025/4	COMPANY PETITION (COMPANIES ACT)/109(ND)2025	HUNYHUNY OVERSEAS PRIVATE LIMITED VS. KAPOOR S & ASSOCIATES THROUGH CA SHEENU KAPOOR	Sec. 140(5)	26-10-2025	No of objection 1. court fees paste on blank space in vakalatnama 2. Kindly merge all documents in one pdf	CASHEENU
328	24-10-2025	0710102056452025(No.of Docs 5)	0710102056452025/4	COMPANY PETITION (COMPANIES ACT)/109(ND)2025	HUNYHUNY OVERSEAS PRIVATE LIMITED VS. KAPOOR S & ASSOCIATES THROUGH CA SHEENU KAPOOR	Sec. 140(5)	26-10-2025	No of objection 1. court fees paste on blank space in vakalatnama 2. Kindly merge all documents in one pdf	CASHEENU
329	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-10-2025	1. as per mention in index mismatch details in PDF.	Vinodkumar
330	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-10-2025	1. as per mention in index mismatch details in PDF.	Vinodkumar
331	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-10-2025	1. as per mention in index mismatch details in PDF.	Vinodkumar
332	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-10-2025	1. as per mention in index mismatch details in PDF.	Vinodkumar
333	24-10-2025	0710102056452025(No.of Docs 5)	0710102056452025/4	COMPANY PETITION (COMPANIES ACT)/109(ND)2025	HUNYHUNY OVERSEAS PRIVATE LIMITED VS. KAPOOR S & ASSOCIATES THROUGH CA SHEENU KAPOOR	Sec. 140(5)	26-10-2025	No of objection 1. court fees paste on blank space in vakalatnama 2. Kindly merge all documents in one pdf	CASHEENU
334	08-10-2025	0710102068072025(No.of Docs 1)	0710102068072025/3	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	26-10-2025	No of objection 1. Index mandatory 2. 25rs welfare ticket missed in vakalatnama	intralegal
335	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-10-2025	1. as per mention in index mismatch details in PDF.	Vinodkumar
336	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-10-2025	1. as per mention in index mismatch details in PDF.	Vinodkumar
337	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-10-2025	1. as per mention in index mismatch details in PDF.	Vinodkumar

338	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-10-2025	1. as per mention in index mismatch details in PDF.	Vinodkumar
339	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	INTERLOCUTORY APPLICATION (I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	Application under any other provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
340	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	INTERLOCUTORY APPLICATION (I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	Application under any other provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
341	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	INTERLOCUTORY APPLICATION (I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	Application under any other provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
342	01-11-2025	0710102064552025(No.of Docs 2)	0710102064552025/2	COMPANY PETITION IB (IBC)/393(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. FNM PROPERTY SERVICES PRIVATE LIMITED	IBC under Sec 7	26-10-2025	No of objection 1. Sign missed page no 1 to 9 2. Kindly attach compliance order 3. Pagination missed in bookmarking	corporatejudis@NCLT
343	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	INTERLOCUTORY APPLICATION (I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	Application under any other provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
344	08-10-2025	0710102068072025(No.of Docs 1)	0710102068072025/3	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	26-10-2025	No of objection 1. Index mandatory 2. 25rs welfare ticket missed in vakalatnama	intralegal
345	08-10-2025	0710102068072025(No.of Docs 1)	0710102068072025/3	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	26-10-2025	No of objection 1. Index mandatory 2. 25rs welfare ticket missed in vakalatnama	intralegal
346	08-10-2025	0710102068072025(No.of Docs 2)	0710102068072025/4	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	26-10-2025	No of objection 1. Kindly attach compliance order	intralegal
347	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	INTERLOCUTORY APPLICATION (I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	Application under any other provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
348	31-10-2025	0710102079152025(No.of Docs 3)	0710102079152025/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-10-2025	1. as per mention in index mismatch details in PDF.	Vinodkumar
349	01-11-2025	0710102064552025(No.of Docs 2)	0710102064552025/2	COMPANY PETITION IB (IBC)/393(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. FNM PROPERTY SERVICES PRIVATE LIMITED	IBC under Sec 7	26-10-2025	No of objection 1. Sign missed page no 1 to 9 2. Kindly attach compliance order 3. Pagination missed in bookmarking	corporatejudis@NCLT
350	01-11-2025	0710102064552025(No.of Docs 2)	0710102064552025/2	COMPANY PETITION IB (IBC)/393(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. FNM PROPERTY SERVICES PRIVATE LIMITED	IBC under Sec 7	26-10-2025	No of objection 1. Sign missed page no 1 to 9 2. Kindly attach compliance order 3. Pagination missed in bookmarking	corporatejudis@NCLT
351	11-10-2025	0710102080292025(No.of Docs 2)	0710102080292025/2	INTERLOCUTORY APPLICATION (I.B.C)/4515(ND)2025	MUNISH KUMAR SHARMA	Application under any other provisions- IBC	26-10-2025	No of objection 1. Wrong file, Kindly file IA	mks9818
352	29-10-2025	0710102039172025(No.of Docs 3)	0710102039172025/13	INTERLOCUTORY APPLICATION (I.B.C)/2202(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Sec 60(5),Rule 11 of NCLT, 2016	23-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 24 to 32 3. Kindly attach compliance order	Adv. Atul Sharma
353	29-10-2025	0710102039172025(No.of Docs 3)	0710102039172025/13	INTERLOCUTORY APPLICATION (I.B.C)/2202(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Sec 60(5),Rule 11 of NCLT, 2016	23-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 24 to 32 3. Kindly attach compliance order	Adv. Atul Sharma
354	29-10-2025	0710102039172025(No.of Docs 3)	0710102039172025/13	INTERLOCUTORY APPLICATION (I.B.C)/2202(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Sec 60(5),Rule 11 of NCLT, 2016	23-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 24 to 32 3. Kindly attach compliance order	Adv. Atul Sharma
355	29-10-2025	0710102039172025(No.of Docs 3)	0710102039172025/13	INTERLOCUTORY APPLICATION (I.B.C)/2202(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Sec 60(5),Rule 11 of NCLT, 2016	23-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 24 to 32 3. Kindly attach compliance order	Adv. Atul Sharma
356	29-10-2025	0710102039162025(No.of Docs 3)	0710102039162025/26	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Rule 11 of NCLT, 2016,Section 60(5)	23-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 29 to 52 3. Kindly attach compliance order	Adv. Atul Sharma
357	29-10-2025	0710102039162025(No.of Docs 3)	0710102039162025/26	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Rule 11 of NCLT, 2016,Section 60(5)	23-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 29 to 52 3. Kindly attach compliance order	Adv. Atul Sharma
358	29-10-2025	0710102039162025(No.of Docs 3)	0710102039162025/26	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Rule 11 of NCLT, 2016,Section 60(5)	23-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 29 to 52 3. Kindly attach compliance order	Adv. Atul Sharma

359	29-10-2025	0710102039162025(No.of Docs 3)	0710102039162025/26	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Rule 11 of NCLT, 2016,Section 60(5)	23-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama 2. True copy sign missed page no 29 to 52 3. Kindly attach compliance order	Adv. Atul Sharma
360	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
361	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
362	29-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/4	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
363	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	COMPANY PETITION (COMPANIES ACT)/115(ND)2025	NIRAJ KUMAR @ NEERAJJ KUMARR VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 59	23-10-2025	no of objection 1.complinance order missing in pdf (As per the order dated 15.07.2025 late filing) 2.court fee 3rs missing in vakalatnama in pdf	inohavenoid
364	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	COMPANY PETITION (COMPANIES ACT)/115(ND)2025	NIRAJ KUMAR @ NEERAJJ KUMARR VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 59	23-10-2025	no of objection 1.complinance order missing in pdf (As per the order dated 15.07.2025 late filing) 2.court fee 3rs missing in vakalatnama in pdf	inohavenoid
365	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	COMPANY PETITION (COMPANIES ACT)/115(ND)2025	NIRAJ KUMAR @ NEERAJJ KUMARR VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 59	23-10-2025	no of objection 1.complinance order missing in pdf (As per the order dated 15.07.2025 late filing) 2.court fee 3rs missing in vakalatnama in pdf	inohavenoid
366	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	COMPANY PETITION (COMPANIES ACT)/115(ND)2025	NIRAJ KUMAR @ NEERAJJ KUMARR VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 59	23-10-2025	no of objection 1.complinance order missing in pdf (As per the order dated 15.07.2025 late filing) 2.court fee 3rs missing in vakalatnama in pdf	inohavenoid
367	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	COMPANY PETITION (COMPANIES ACT)/115(ND)2025	NIRAJ KUMAR @ NEERAJJ KUMARR VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 59	23-10-2025	no of objection 1.complinance order missing in pdf (As per the order dated 15.07.2025 late filing) 2.court fee 3rs missing in vakalatnama in pdf	inohavenoid
368	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	COMPANY PETITION (COMPANIES ACT)/115(ND)2025	NIRAJ KUMAR @ NEERAJJ KUMARR VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 59	23-10-2025	no of objection 1.complinance order missing in pdf (As per the order dated 15.07.2025 late filing) 2.court fee 3rs missing in vakalatnama in pdf	inohavenoid
369	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	COMPANY PETITION (COMPANIES ACT)/115(ND)2025	NIRAJ KUMAR @ NEERAJJ KUMARR VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 59	23-10-2025	no of objection 1.complinance order missing in pdf (As per the order dated 15.07.2025 late filing) 2.court fee 3rs missing in vakalatnama in pdf	inohavenoid
370	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	COMPANY PETITION (COMPANIES ACT)/115(ND)2025	NIRAJ KUMAR @ NEERAJJ KUMARR VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 59	23-10-2025	no of objection 1.complinance order missing in pdf (As per the order dated 15.07.2025 late filing) 2.court fee 3rs missing in vakalatnama in pdf	inohavenoid
371	30-10-2025	0710102050742025(No.of Docs 2)	0710102050742025/9	COMPANY PETITION (COMPANIES ACT)/115(ND)2025	NIRAJ KUMAR @ NEERAJJ KUMARR VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 59	23-10-2025	no of objection 1.complinance order missing in pdf (As per the order dated 15.07.2025 late filing) 2.court fee 3rs missing in vakalatnama in pdf	inohavenoid
372	15-10-2025	0710102069782025(No.of Docs 1)	0710102069782025/2	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-10-2025	No of objection 1. Sign missed in page no 1 to 9	Advocate Monica
373	15-10-2025	0710102069782025(No.of Docs 1)	0710102069782025/2	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-10-2025	No of objection 1. Sign missed in page no 1 to 9	Advocate Monica
374	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	23-10-2025	No of objection 1. Sign missed page no 1 to 20 2. True copy sign missed in annexure in all volume. 3. Pagination missed in bookmarking in all volume	vijay@123
375	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	23-10-2025	No of objection 1. Sign missed page no 1 to 20 2. True copy sign missed in annexure in all volume. 3. Pagination missed in bookmarking in all volume	vijay@123
376	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	23-10-2025	No of objection 1. Sign missed page no 1 to 20 2. True copy sign missed in annexure in all volume. 3. Pagination missed in bookmarking in all volume	vijay@123
377	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	23-10-2025	No of objection 1. Sign missed page no 1 to 20 2. True copy sign missed in annexure in all volume. 3. Pagination missed in bookmarking in all volume	vijay@123
378	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	23-10-2025	No of objection 1. Sign missed page no 1 to 20 2. True copy sign missed in annexure in all volume. 3. Pagination missed in bookmarking in all volume	vijay@123
379	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	23-10-2025	No of objection 1. Sign missed page no 1 to 20 2. True copy sign missed in annexure in all volume. 3. Pagination missed in bookmarking in all volume	vijay@123
380	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	23-10-2025	No of objection 1. Sign missed page no 1 to 20 2. True copy sign missed in annexure in all volume. 3. Pagination missed in bookmarking in all volume	vijay@123
381	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	23-10-2025	No of objection 1. Sign missed page no 1 to 20 2. True copy sign missed in annexure in all volume. 3. Pagination missed in bookmarking in all volume	vijay@123
382	22-10-2025	0710102073092025(No.of Docs 3)	0710102073092025/2	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/76(ND)2025	BADERIA HEALTHCARE PRIVATE LIMITED	Sub-section (I) of section 230	23-10-2025	No of objection 1. Wrong jurisdiction. 2. Wrong file, kindly file IA	jateen2107
383	22-10-2025	0710102073092025(No.of Docs 3)	0710102073092025/2	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/76(ND)2025	BADERIA HEALTHCARE PRIVATE LIMITED	Sub-section (I) of section 230	23-10-2025	No of objection 1. Wrong jurisdiction. 2. Wrong file, kindly file IA	jateen2107

384	28-10-2025	0710102081652025(No.of Docs 2)	0710102081652025/1	INTERLOCUTORY APPLICATION (I.B.C)/4763(ND)2025	BHARAT BHUSHAN SETHI VSJASMINE BUILDMART PRIVATE LIMITED	Section 21	23-10-2025	No of objection 1. kindly attach the compliance order. 2. index mandatory. 3. Remove extra pdf	yatishyadav
385	28-10-2025	0710102081652025(No.of Docs 2)	0710102081652025/1	INTERLOCUTORY APPLICATION (I.B.C)/4763(ND)2025	BHARAT BHUSHAN SETHI VSJASMINE BUILDMART PRIVATE LIMITED	Section 21	23-10-2025	No of objection 1. kindly attach the compliance order. 2. index mandatory. 3. Remove extra pdf	yatishyadav
386	28-10-2025	0710102081652025(No.of Docs 2)	0710102081652025/1	INTERLOCUTORY APPLICATION (I.B.C)/4763(ND)2025	BHARAT BHUSHAN SETHI VSJASMINE BUILDMART PRIVATE LIMITED	Section 21	23-10-2025	No of objection 1. kindly attach the compliance order. 2. index mandatory. 3. Remove extra pdf	yatishyadav
387	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/1	INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Copy of vakalatnama missed	Atulbhatia
388	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/1	INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Copy of vakalatnama missed	Atulbhatia
389	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/1	INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Copy of vakalatnama missed	Atulbhatia
390	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/1	INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Copy of vakalatnama missed	Atulbhatia
391	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/2	INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
392	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/2	INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
393	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/2	INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
394	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/2	INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
395	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/3	INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
396	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/3	INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
397	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/3	INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
398	30-10-2025	0710102084662023(No.of Docs 2)	0710102084662023/3	INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023	RAHUL JINDAL VS. DAYANAND	Sec 66(1)	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
399	28-10-2025	0710102081652025(No.of Docs 2)	0710102081652025/1	INTERLOCUTORY APPLICATION (I.B.C)/4763(ND)2025	BHARAT BHUSHAN SETHI VSJASMINE BUILDMART PRIVATE LIMITED	Section 21	23-10-2025	No of objection 1. kindly attach the compliance order. 2. index mandatory. 3. Remove extra pdf	yatishyadav
400	29-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/4	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
401	29-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/4	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
402	25-07-2023	0710102065122023(No.of Docs 0)	0710102065122023/2	INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	Application under any other provisions- IBC	23-10-2025	No of objection 1. Copy of vakalatnama missed	
403	25-07-2023	0710102065122023(No.of Docs 0)	0710102065122023/2	INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	Application under any other provisions- IBC	23-10-2025	No of objection 1. Copy of vakalatnama missed	
404	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/3	INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
405	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/3	INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
406	25-07-2023	0710102065122023(No.of Docs 0)	0710102065122023/2	INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	Application under any other provisions- IBC	23-10-2025	No of objection 1. Copy of vakalatnama missed	

407	25-07-2023	0710102065122023(No.of Docs 0)	0710102065122023/2	INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	Application under any other provisions- IBC	23-10-2025	No of objection 1. Copy of vakalatnama missed	
408	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/3	INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
409	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/3	INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
410	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
411	30-10-2025	0710102065122023(No.of Docs 2)	0710102065122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023	MR. RAHUL JINDAL VSMR. DAYANAD	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
412	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order 2.True copy sign missed in annexure	kavishaggarwala
413	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order 2.True copy sign missed in annexure	kavishaggarwala
414	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order 2.True copy sign missed in annexure	kavishaggarwala
415	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order 2.True copy sign missed in annexure	kavishaggarwala
416	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order 2.True copy sign missed in annexure	kavishaggarwala
417	15-10-2025	0710102069782025(No.of Docs 3)	0710102069782025/3	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-10-2025	No of objection 1. Counsel sign missed in index	Advocate Monica
418	15-10-2025	0710102069782025(No.of Docs 3)	0710102069782025/3	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-10-2025	No of objection 1. Counsel sign missed in index	Advocate Monica
419	19-10-2025	0710102069782025(No.of Docs 2)	0710102069782025/5	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-10-2025	No of objection 1. Sign missed in page no 1 to 9	Advocate Monica
420	19-10-2025	0710102069782025(No.of Docs 2)	0710102069782025/5	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-10-2025	No of objection 1. Sign missed in page no 1 to 9	Advocate Monica
421	15-10-2025	0710102069782025(No.of Docs 1)	0710102069782025/2	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-10-2025	No of objection 1. Sign missed in page no 1 to 9	Advocate Monica
422	15-10-2025	0710102069782025(No.of Docs 1)	0710102069782025/2	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-10-2025	No of objection 1. Sign missed in page no 1 to 9	Advocate Monica
423	15-10-2025	0710102069782025(No.of Docs 3)	0710102069782025/3	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-10-2025	No of objection 1. Counsel sign missed in index	Advocate Monica
424	15-10-2025	0710102069782025(No.of Docs 3)	0710102069782025/3	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-10-2025	No of objection 1. Counsel sign missed in index	Advocate Monica

425	19-10-2025	0710102069782025(No.of Docs 2)	0710102069782025/5	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-10-2025	No of objection 1. Sign missed in page no 1 to 9	Advocate Monica
426	19-10-2025	0710102069782025(No.of Docs 2)	0710102069782025/5	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-10-2025	No of objection 1. Sign missed in page no 1 to 9	Advocate Monica
427	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
428	29-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/4	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
429	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
430	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/3	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
431	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
432	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
433	22-10-2025	0710102073092025(No.of Docs 3)	0710102073092025/2	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/76(ND)2025	BADERIA HEALTHCARE PRIVATE LIMITED	Sub-section (I) of section 230	23-10-2025	No of objection 1. Wrong jurisdiction. 2. Wrong file, kindly file IA	jateen2107
434	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/3	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
435	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/3	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
436	16-10-2025	0710102081332025(No.of Docs 4)	0710102081332025/3	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	23-10-2025	No of objection 1. One rupee court fees missed in vakalatnama	SDPSPartners
437	22-10-2025	0710102073092025(No.of Docs 3)	0710102073092025/2	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/76(ND)2025	BADERIA HEALTHCARE PRIVATE LIMITED	Sub-section (I) of section 230	23-10-2025	No of objection 1. Wrong jurisdiction. 2. Wrong file, kindly file IA	jateen2107
438	30-10-2025	0710102050232024(No.of Docs 6)	0710102050232024/5	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	23-10-2025	No of objection 1. Sign missed page no 1 to 20 2. True copy sign missed in annexure in all volume. 3. Pagination missed in bookmarking in all volume	vijay@123
439	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order 2.True copy sign missed in annexure	kavishaggarwala
440	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order 2.True copy sign missed in annexure	kavishaggarwala
441	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order 2.True copy sign missed in annexure	kavishaggarwala
442	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions- IBC	23-10-2025	No of objection 1. Kindly attach compliance order 2.True copy sign missed in annexure	kavishaggarwala
443	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
444	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
445	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
446	14-10-2025	0710102050212024(No.of Docs 2)	0710102050212024/1	INTERLOCUTORY APPLICATION (I.B.C)/3119(PB)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS. MR. GIRISH LUTHRA AND MRS. SUMAN LUTHRA	Sec 60(5)	22-10-2025	no of objection 1.compliance order missing in pdf 2.need every pages sign in pdf	vijay@123
447	14-10-2025	0710102012532024(No.of Docs 1)	0710102012532024/3	COMPANY APPEAL(COMPANIES ACT)/28(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OPTIMUM VACATIONS PVT. LTD.)	Sec 252 (1) - By Government Body	22-10-2025	No of objection 1. kindly attach the compliance order.	itdpuneetrai

					INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED				
448	14-10-2025	0710102010972025(No.of Docs 2)	0710102010972025/9	COMPANY PETITION IB (IBC)/95(ND)2025	INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions- IBC,Any other provision - Govt body	22-10-2025	no of objection 1.this pages is hindi 11,67,69, 2.compliance order needed in pdf	mohana.nijhawan
449	14-10-2025	0710102052332023(No.of Docs 2)	0710102052332023/10	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	22-10-2025	no of objection 1.bookmarking mandatory 2.need every pages sign in pdf 3.compliance order missing in pdf	palashsinghai
450	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
451	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
452	14-10-2025	0710102046372025(No.of Docs 2)	0710102046372025/8	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	22-10-2025	1.COMPLIANCE OF HEARING HELD ON 14.10.2025.	Abhirup Dasgupta
453	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
454	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
455	14-10-2025	0710102038122025(No.of Docs 2)	0710102038122025/6	COMPANY PETITION IB (IBC)/276(ND)2025	BANK OF INDIA LIMITED VS. AMAN HOSPITALITY PVT LTD	IBC under Sec 7	22-10-2025	no of objection 1.need every pages sign in pdf 2.compliance order missing in pdf	Ashishlu
456	27-10-2025	0710102020112025(No.of Docs 2)	0710102020112025/8	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2025	TATA CAPITAL LIMITED VS. RAKESH BHATNAGAR	Section 121(1)	22-10-2025	No of objection 1. Counsel details incomplete in index.	arguspartners
457	27-10-2025	0710102020112025(No.of Docs 2)	0710102020112025/8	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2025	TATA CAPITAL LIMITED VS. RAKESH BHATNAGAR	Section 121(1)	22-10-2025	No of objection 1. Counsel details incomplete in index.	arguspartners
458	14-10-2025	0710102010972025(No.of Docs 2)	0710102010972025/10	COMPANY PETITION IB (IBC)/95(ND)2025	INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions- IBC,Any other provision - Govt body	22-10-2025	No of objection 1. Page no 11, 71,73, need translation 2. Kindly attach compliance order.	mohana.nijhawan
459	27-10-2025	0710102020112025(No.of Docs 2)	0710102020112025/8	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2025	TATA CAPITAL LIMITED VS. RAKESH BHATNAGAR	Section 121(1)	22-10-2025	No of objection 1. Counsel details incomplete in index.	arguspartners
460	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
461	04-10-2025	0710102070352025(No.of Docs 4)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	22-10-2025	No of objection 1. Wrong file, Kindly file Petition	Raymond
462	27-10-2025	0710102020112025(No.of Docs 2)	0710102020112025/8	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2025	TATA CAPITAL LIMITED VS. RAKESH BHATNAGAR	Section 121(1)	22-10-2025	No of objection 1. Counsel details incomplete in index.	arguspartners
463	14-10-2025	0710102012532024(No.of Docs 1)	0710102012532024/3	COMPANY APPEAL(COMPANIES ACT)/28(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OPTIMUM VACATIONS PVT. LTD.)	Sec 252 (1) - By Government Body	22-10-2025	No of objection 1. kindly attach the compliance order.	itdpuneetrai
464	14-10-2025	0710102012532024(No.of Docs 1)	0710102012532024/3	COMPANY APPEAL(COMPANIES ACT)/28(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OPTIMUM VACATIONS PVT. LTD.)	Sec 252 (1) - By Government Body	22-10-2025	No of objection 1. kindly attach the compliance order.	itdpuneetrai
465	14-10-2025	0710102012532024(No.of Docs 1)	0710102012532024/3	COMPANY APPEAL(COMPANIES ACT)/28(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OPTIMUM VACATIONS PVT. LTD.)	Sec 252 (1) - By Government Body	22-10-2025	No of objection 1. kindly attach the compliance order.	itdpuneetrai

					INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions- IBC,Any other provision - Govt body			
466	14-10-2025	0710102010972025(No.of Docs 2)	0710102010972025/10	COMPANY PETITION IB (IBC)/95(ND)2025	INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA		22-10-2025	No of objection 1. Page no 11, 71,73, need translation 2. Kindly attach compliance order.	mohana.nijhawan
467	14-10-2025	0710102059502025(No.of Docs 2)	0710102059502025/2	COMPANY PETITION IB (IBC)/401(ND)2025	BRILLIANT METALS PVT LTD VS. AVEENA COLD STORAGE PVT LTD	IBC under Sec 7	22-10-2025	no of objection 1.extra pdf remove submit final pdf 2.compliance order missing in pdf 3.need every pages sign and true copy in pdf 4.vakalatnama copy missing in pdf 5.bookmarking mandatory	Lexalliance.mana
468	14-10-2025	0710102010972025(No.of Docs 2)	0710102010972025/10	COMPANY PETITION IB (IBC)/95(ND)2025	INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions- IBC,Any other provision - Govt body	22-10-2025	No of objection 1. Page no 11, 71,73, need translation 2. Kindly attach compliance order.	mohana.nijhawan
469	14-10-2025	0710102010972025(No.of Docs 2)	0710102010972025/10	COMPANY PETITION IB (IBC)/95(ND)2025	INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions- IBC,Any other provision - Govt body	22-10-2025	No of objection 1. Page no 11, 71,73, need translation 2. Kindly attach compliance order.	mohana.nijhawan
470	07-10-2025	0710102079162025(No.of Docs 2)	0710102079162025/2	INTERLOCUTORY APPLICATION (I.B.C)/4482(ND)2025	RAVI OBEROI VS. GAURAV KATIYAR	Sec 60(5)	21-10-2025	1.compliance order missing in pdf	Rahulkumar35252022
471	10-10-2025	0710102012062024(No.of Docs 2)	0710102012062024/2	INTERLOCUTORY APPLICATION(IBC)(DIS.)/1(N D)2024	SANDEEP GOEL LIQUIDATOR M/S ONE WORLD TRAVEL SOLUTIONS LIMITED VSDALMIA LIFE CARE PRIVATE LIMITED	Sec 54(1)	21-10-2025	No of objection 1. Kindly attach compliance order	ankurmittallawyer@gm
472	10-10-2025	0710102012062024(No.of Docs 2)	0710102012062024/2	INTERLOCUTORY APPLICATION(IBC)(DIS.)/1(N D)2024	SANDEEP GOEL LIQUIDATOR M/S ONE WORLD TRAVEL SOLUTIONS LIMITED VSDALMIA LIFE CARE PRIVATE LIMITED	Sec 54(1)	21-10-2025	No of objection 1. Kindly attach compliance order	ankurmittallawyer@gm
473	10-10-2025	0710102012062024(No.of Docs 2)	0710102012062024/2	INTERLOCUTORY APPLICATION(IBC)(DIS.)/1(N D)2024	SANDEEP GOEL LIQUIDATOR M/S ONE WORLD TRAVEL SOLUTIONS LIMITED VSDALMIA LIFE CARE PRIVATE LIMITED	Sec 54(1)	21-10-2025	No of objection 1. Kindly attach compliance order	ankurmittallawyer@gm
474	10-10-2025	0710102012062024(No.of Docs 2)	0710102012062024/2	INTERLOCUTORY APPLICATION(IBC)(DIS.)/1(N D)2024	SANDEEP GOEL LIQUIDATOR M/S ONE WORLD TRAVEL SOLUTIONS LIMITED VSDALMIA LIFE CARE PRIVATE LIMITED	Sec 54(1)	21-10-2025	No of objection 1. Kindly attach compliance order	ankurmittallawyer@gm
475	11-10-2025	0710102106292024(No.of Docs 3)	0710102106292024/5	COMPANY PETITION IB (IBC)/871(ND)2024	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	21-10-2025	No of objection 1. remove extra PDF. 2. kindly attach the compliance order 3. True copy sign missed in annexure 4. Counsel details missed in page no 21.	AKR Legal
476	11-10-2025	0710102106292024(No.of Docs 3)	0710102106292024/5	COMPANY PETITION IB (IBC)/871(ND)2024	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	21-10-2025	No of objection 1. remove extra PDF. 2. kindly attach the compliance order 3. True copy sign missed in annexure 4. Counsel details missed in page no 21.	AKR Legal
477	11-10-2025	0710102106292024(No.of Docs 3)	0710102106292024/5	COMPANY PETITION IB (IBC)/871(ND)2024	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	21-10-2025	No of objection 1. remove extra PDF. 2. kindly attach the compliance order 3. True copy sign missed in annexure 4. Counsel details missed in page no 21.	AKR Legal
478	11-10-2025	0710102106292024(No.of Docs 3)	0710102106292024/5	COMPANY PETITION IB (IBC)/871(ND)2024	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	21-10-2025	No of objection 1. remove extra PDF. 2. kindly attach the compliance order 3. True copy sign missed in annexure 4. Counsel details missed in page no 21.	AKR Legal

479	07-10-2025	0710102015172025(No.of Docs 2)	0710102015172025/3	COMPANY PETITION IB (IBC)/206(ND)2025	TATA CAPITAL LIMITED VS. KARAN BHATIA	Section 95(1)	21-10-2025	No of objection 1. Kindly attach compliance order 2. Notary missed in affidavit	prashantkatara
480	07-10-2025	0710102015172025(No.of Docs 2)	0710102015172025/3	COMPANY PETITION IB (IBC)/206(ND)2025	TATA CAPITAL LIMITED VS. KARAN BHATIA	Section 95(1)	21-10-2025	No of objection 1. Kindly attach compliance order 2. Notary missed in affidavit	prashantkatara
481	07-10-2025	0710102015172025(No.of Docs 2)	0710102015172025/3	COMPANY PETITION IB (IBC)/206(ND)2025	TATA CAPITAL LIMITED VS. KARAN BHATIA	Section 95(1)	21-10-2025	No of objection 1. Kindly attach compliance order 2. Notary missed in affidavit	prashantkatara
482	07-10-2025	0710102015172025(No.of Docs 2)	0710102015172025/3	COMPANY PETITION IB (IBC)/206(ND)2025	TATA CAPITAL LIMITED VS. KARAN BHATIA	Section 95(1)	21-10-2025	No of objection 1. Kindly attach compliance order 2. Notary missed in affidavit	prashantkatara
483	06-10-2025	0710102025922025(No.of Docs 5)	0710102025922025/10	COMPANY PETITION IB (IBC)/233(ND)2025	PARSVNATH DEVELOPERS LIMITED VS. VINU PROMOTERS PRIVATE LTD.	IBC Under Sec 9	21-10-2025	No of objection 1. Counsel details and sign missed in page no 25	jsb&associates.co.in
484	06-10-2025	0710102025922025(No.of Docs 5)	0710102025922025/10	COMPANY PETITION IB (IBC)/233(ND)2025	PARSVNATH DEVELOPERS LIMITED VS. VINU PROMOTERS PRIVATE LTD.	IBC Under Sec 9	21-10-2025	No of objection 1. Counsel details and sign missed in page no 25	jsb&associates.co.in
485	06-10-2025	0710102025922025(No.of Docs 5)	0710102025922025/10	COMPANY PETITION IB (IBC)/233(ND)2025	PARSVNATH DEVELOPERS LIMITED VS. VINU PROMOTERS PRIVATE LTD.	IBC Under Sec 9	21-10-2025	No of objection 1. Counsel details and sign missed in page no 25	jsb&associates.co.in
486	06-10-2025	0710102025922025(No.of Docs 5)	0710102025922025/10	COMPANY PETITION IB (IBC)/233(ND)2025	PARSVNATH DEVELOPERS LIMITED VS. VINU PROMOTERS PRIVATE LTD.	IBC Under Sec 9	21-10-2025	No of objection 1. Counsel details and sign missed in page no 25	jsb&associates.co.in
487	14-10-2025	0710102033172025(No.of Docs 2)	0710102033172025/5	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/44(ND)2025	INDICARE HEALTH SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Sign missed in page no 2 to 6 2. True copy sign missed in annexure page no 8 and 9	cs.umaverma
488	14-10-2025	0710102033172025(No.of Docs 2)	0710102033172025/5	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/44(ND)2025	INDICARE HEALTH SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Sign missed in page no 2 to 6 2. True copy sign missed in annexure page no 8 and 9	cs.umaverma
489	14-10-2025	0710102033172025(No.of Docs 2)	0710102033172025/5	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/44(ND)2025	INDICARE HEALTH SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Sign missed in page no 2 to 6 2. True copy sign missed in annexure page no 8 and 9	cs.umaverma
490	14-10-2025	0710102033172025(No.of Docs 2)	0710102033172025/5	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/44(ND)2025	INDICARE HEALTH SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Sign missed in page no 2 to 6 2. True copy sign missed in annexure page no 8 and 9	cs.umaverma
491	13-10-2025	0710102051542025(No.of Docs 1)	0710102051542025/3	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	21-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama	Abhyankar Panth
492	13-10-2025	0710102051542025(No.of Docs 1)	0710102051542025/3	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	21-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama	Abhyankar Panth
493	13-10-2025	0710102051542025(No.of Docs 1)	0710102051542025/3	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	21-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama	Abhyankar Panth
494	13-10-2025	0710102051542025(No.of Docs 1)	0710102051542025/3	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	21-10-2025	No of objection 1. Rs. 25 welfare ticket missed in vakalatnama	Abhyankar Panth
495	06-10-2025	0710102053952025(No.of Docs 2)	0710102053952025/1	INTERLOCUTORY APPLICATION (I.B.C)/3119(ND)2025	AKHIL AHUJA VS. ABHISHEK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions- IBC	21-10-2025	No of objection 1. Kindly attach compliance order	kavishaggarwala
496	06-10-2025	0710102053952025(No.of Docs 2)	0710102053952025/1	INTERLOCUTORY APPLICATION (I.B.C)/3119(ND)2025	AKHIL AHUJA VS. ABHISHEK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions- IBC	21-10-2025	No of objection 1. Kindly attach compliance order	kavishaggarwala
497	06-10-2025	0710102053952025(No.of Docs 2)	0710102053952025/1	INTERLOCUTORY APPLICATION (I.B.C)/3119(ND)2025	AKHIL AHUJA VS. ABHISHEK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions- IBC	21-10-2025	No of objection 1. Kindly attach compliance order	kavishaggarwala
498	06-10-2025	0710102053952025(No.of Docs 2)	0710102053952025/1	INTERLOCUTORY APPLICATION (I.B.C)/3119(ND)2025	AKHIL AHUJA VS. ABHISHEK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions- IBC	21-10-2025	No of objection 1. Kindly attach compliance order	kavishaggarwala
499	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
500	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
501	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
502	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia

503	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
504	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
505	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
506	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
507	01-10-2025	0710102055782025(No.of Docs 2)	0710102055782025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(ND)2025	RANJAN CHAKRABORTI	Sec 30	21-10-2025	No of objection 1. Kindly attach compliance order	Atulbhatia
508	08-10-2025	0710102058852025(No.of Docs 1)	0710102058852025/5	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Kindly attach compliance order	Afnaan1990
509	08-10-2025	0710102058852025(No.of Docs 1)	0710102058852025/5	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Kindly attach compliance order	Afnaan1990
510	08-10-2025	0710102058852025(No.of Docs 1)	0710102058852025/5	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Kindly attach compliance order	Afnaan1990
511	08-10-2025	0710102058852025(No.of Docs 1)	0710102058852025/5	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Kindly attach compliance order	Afnaan1990
512	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/69(ND)2025	LUMAX AUTO TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Order dated 19.08.2025 missed in pdf as per mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
513	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/69(ND)2025	LUMAX AUTO TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Order dated 19.08.2025 missed in pdf as per mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
514	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/69(ND)2025	LUMAX AUTO TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Order dated 19.08.2025 missed in pdf as per mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
515	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/69(ND)2025	LUMAX AUTO TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Order dated 19.08.2025 missed in pdf as per mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
516	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/69(ND)2025	LUMAX AUTO TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Order dated 19.08.2025 missed in pdf as per mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
517	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/69(ND)2025	LUMAX AUTO TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Order dated 19.08.2025 missed in pdf as per mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
518	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/69(ND)2025	LUMAX AUTO TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Order dated 19.08.2025 missed in pdf as per mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
519	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/69(ND)2025	LUMAX AUTO TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Order dated 19.08.2025 missed in pdf as per mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
520	08-09-2025	0710102067312025(No.of Docs 1)	0710102067312025/1	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/69(ND)2025	LUMAX AUTO TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	21-10-2025	No of objection 1. Order dated 19.08.2025 missed in pdf as per mentioned in index 2. Page no 38 to 40, 42,44 are not readable	CPINDIA
521	10-10-2025	0710102069382025(No.of Docs 2)	0710102069382025/3	COMPANY PETITION IB (IBC)/469(ND)2025	B.JAIN PHARMACEUTICALS PRIVATE LIMITED VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	21-10-2025	No of objection 1. Five rs welfare ticket missed in vakalatnama. 2. Vakalatnama required in format.	Legal@lexservices
522	10-10-2025	0710102069382025(No.of Docs 2)	0710102069382025/3	COMPANY PETITION IB (IBC)/469(ND)2025	B.JAIN PHARMACEUTICALS PRIVATE LIMITED VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	21-10-2025	No of objection 1. Five rs welfare ticket missed in vakalatnama. 2. Vakalatnama required in format.	Legal@lexservices
523	10-10-2025	0710102069382025(No.of Docs 2)	0710102069382025/3	COMPANY PETITION IB (IBC)/469(ND)2025	B.JAIN PHARMACEUTICALS PRIVATE LIMITED VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	21-10-2025	No of objection 1. Five rs welfare ticket missed in vakalatnama. 2. Vakalatnama required in format.	Legal@lexservices
524	10-10-2025	0710102069382025(No.of Docs 2)	0710102069382025/3	COMPANY PETITION IB (IBC)/469(ND)2025	B.JAIN PHARMACEUTICALS PRIVATE LIMITED VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	21-10-2025	No of objection 1. Five rs welfare ticket missed in vakalatnama. 2. Vakalatnama required in format.	Legal@lexservices
525	07-10-2025	0710102079162025(No.of Docs 2)	0710102079162025/2	INTERLOCUTORY APPLICATION (I.B.C)/4482(ND)2025	RAVI OBEROI VS. GAURAV KATIYAR	Sec 60(5)	21-10-2025	1.compliance order missing in pdf	Rahul Kumar35252022
526	07-10-2025	0710102079162025(No.of Docs 2)	0710102079162025/2	INTERLOCUTORY APPLICATION (I.B.C)/4482(ND)2025	RAVI OBEROI VS. GAURAV KATIYAR	Sec 60(5)	21-10-2025	1.compliance order missing in pdf	Rahul Kumar35252022
527	07-10-2025	0710102079162025(No.of Docs 2)	0710102079162025/2	INTERLOCUTORY APPLICATION (I.B.C)/4482(ND)2025	RAVI OBEROI VS. GAURAV KATIYAR	Sec 60(5)	21-10-2025	1.compliance order missing in pdf	Rahul Kumar35252022
528	08-10-2025	0710102093922024(No.of Docs 2)	0710102093922024/12	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/93(ND)2024	DIKSHA WINDSOR COMPUTERS PRIVATE LIMITED.	Sec. 230-232 - Second Motion	20-10-2025	1. sign missed on every pages of reply. 2. Counsel sign missed on last page of reply	abhishek.nahta

529	08-10-2025	0710102093922024(No.of Docs 2)	0710102093922024/12	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/93(ND)2024	DIKSHA WINDSOR COMPUTERS PRIVATE LIMITED.	Sec. 230-232 - Second Motion	20-10-2025	1. sign missed on every pages of reply. 2. Counsel sign missed on last page of reply	abhishek.nahta
530	08-10-2025	0710102093922024(No.of Docs 2)	0710102093922024/12	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/93(ND)2024	DIKSHA WINDSOR COMPUTERS PRIVATE LIMITED.	Sec. 230-232 - Second Motion	20-10-2025	1. sign missed on every pages of reply. 2. Counsel sign missed on last page of reply	abhishek.nahta
531	08-10-2025	0710102093922024(No.of Docs 2)	0710102093922024/12	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/93(ND)2024	DIKSHA WINDSOR COMPUTERS PRIVATE LIMITED.	Sec. 230-232 - Second Motion	20-10-2025	1. sign missed on every pages of reply. 2. Counsel sign missed on last page of reply	abhishek.nahta
532	19-06-2023	0710102053962023(No.of Docs 0)	0710102053962023/6	INTERLOCUTORY APPLICATION (I.B.C)/3345(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 50(1)	17-10-2025	1. kindly attach the compliance order.	
533	14-10-2025	0710102082602023(No.of Docs 1)	0710102082602023/6	COMPANY PETITION IB (IBC)/656(PB)2023	INDIAN BANK VS. SIRAJUDDIN QURESHI	Section 95(1)	17-10-2025	1. kindly attach the compliance order.	ROSHANLJAIN
534	14-10-2025	0710102100882023(No.of Docs 2)	0710102100882023/12	COMPANY PETITION (COMPANIES ACT)/23(ND)2024	VAIBHAV SHUKLA VS. INVENTPHILE VENTURES PRIVATE LIMITED & ORS.	Sec. 241(1)	17-10-2025	no of objection 1.compliance order needed in pdf 2.vakalatnama copy in reply in pdf	pverma@nkrilaw.com
535	15-10-2025	0710200421182018(No.of Docs 2)	0710200421182018/5	COMPANY PETITION IB (IBC)/158(ND)2018	R.V.R PROJECTS PRIVATE LIMITED VS FERNAS CONSTRUCTION INDIA PRIVATE LIMITED	IBC Under Sec 9	17-10-2025	1. kindly attach the compliance order.	lexacorporlegal
536	17-06-2023	0710102053702023(No.of Docs 0)	0710102053702023/7	INTERLOCUTORY APPLICATION (I.B.C)/3338(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec. 45 (1)	17-10-2025	1. kindly attach the compliance order.	
537	12-06-2023	0710102052502023(No.of Docs 0)	0710102052502023/19	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	17-10-2025	1. kindly attach the compliance order.	
538	19-07-2025	0710102063642025(No.of Docs 0)	0710102063642025/2	INTERLOCUTORY APPLICATION (I.B.C)/3665(ND)2025	HERO FINCORP LIMITED VSMR. SANDEEP GOEL RESOLUTION PROFESSIONAL FOR JTPL PRIVATE LIMITED	Application under any other provisions- IBC	17-10-2025	no of objection 1. change heading Chandigarh	
539	15-10-2025	0710102068432025(No.of Docs 2)	0710102068432025/2	COMPANY PETITION (COMPANIES ACT)/127(ND)2025	MR. HEMANT KUMAR AGARWAL VS. SATISH MITTAL	Sec. 241(1),Sec. 242(4)	16-10-2025	1. notary missing. 2. Order missing.	sammanvardhan02
540	11-10-2025	0710102040542025(No.of Docs 1)	0710102040542025/1	COMPANY PETITION (COMPANIES ACT)/108(ND)2025	MR. NISHUM GUPTA VS. WHITELINT GROUP PVT LTD AND ORS.	Sec. 241(1)	16-10-2025	1. kindly attach the compliance order. 2. True copy sign missed on every page of Annexures	prakhaytsharma
541	13-10-2025	0710102055952025(No.of Docs 2)	0710102055952025/4	COMPANY PETITION IB (IBC)/351(ND)2025	KANSAL WOOLLEN AND HOSIERY MILLS PRIVATE LIMITED	IBC Section 59	16-10-2025	1.compliance order needed in pdf	shubhamgupta
542	14-10-2025	0710102046372025(No.of Docs 3)	0710102046372025/7	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	16-10-2025	1. kindly attach the compliance order.	Abhirup Dasgupta
543	14-10-2025	0710102046372025(No.of Docs 3)	0710102046372025/7	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	16-10-2025	1. kindly attach the compliance order.	Abhirup Dasgupta
544	14-10-2025	0710102046372025(No.of Docs 3)	0710102046372025/7	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	16-10-2025	1. kindly attach the compliance order.	Abhirup Dasgupta
545	14-10-2025	0710102046372025(No.of Docs 3)	0710102046372025/7	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	16-10-2025	1. kindly attach the compliance order.	Abhirup Dasgupta
546	12-10-2025	0710102035372025(No.of Docs 2)	0710102035372025/1	INTERLOCUTORY APPLICATION (I.B.C)/2001(ND)2025	ANIL KUMAR SHARMA VS. MR. SAURABH NANDA	Section 19(2) / Regulation 30	16-10-2025	1. bookmarking and index mandatory. 2. Both services file in separate PDF	dgguptadhruv
547	14-10-2025	0710102007192024(No.of Docs 2)	0710102007192024/2	RESTORATION APPLICATION (IBC)/121(PB)2024	BEVERLY HILLS FASHIONS PRIVATE LIMITED. VS. GIRJA SHANKAR RATHI	Rule 11 of NCLT, 2016	16-10-2025	1.compliance order missing in pdf	samarendrakradv
548	16-10-2025	0710102107792024(No.of Docs 2)	0710102107792024/5	COMPANY PETITION IB (IBC)/88(ND)2025	SAMEER BREJA & ANR. VS. SPICEJET LIMITED	IBC Under Sec 9	16-10-2025	1. kindly attach the compliance order.	9911428065
549	13-10-2025	0710102094572024(No.of Docs 1)	0710102094572024/14	COMPANY PETITION IB (IBC)/773(ND)2024	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. MILLENNIUM CITY EXPRESSWAYS PRIVATE LIMITED	IBC Under Sec 9	16-10-2025	1.wrong file	Rashisuri@1234
550	13-10-2025	0710102094572024(No.of Docs 1)	0710102094572024/14	COMPANY PETITION IB (IBC)/773(ND)2024	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. MILLENNIUM CITY EXPRESSWAYS PRIVATE LIMITED	IBC Under Sec 9	16-10-2025	1.wrong file	Rashisuri@1234
551	13-10-2025	0710102094572024(No.of Docs 1)	0710102094572024/14	COMPANY PETITION IB (IBC)/773(ND)2024	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. MILLENNIUM CITY EXPRESSWAYS PRIVATE LIMITED	IBC Under Sec 9	16-10-2025	1.wrong file	Rashisuri@1234
552	13-10-2025	0710102094572024(No.of Docs 1)	0710102094572024/14	COMPANY PETITION IB (IBC)/773(ND)2024	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. MILLENNIUM CITY EXPRESSWAYS PRIVATE LIMITED	IBC Under Sec 9	16-10-2025	1.wrong file	Rashisuri@1234

553	14-10-2025	0710102082612023(No.of Docs 1)	0710102082612023/7	COMPANY PETITION IB (IBC)/660(PB)2023	INDIAN BANK VS. KIRAN QURESHI	Section 95(1)	16-10-2025	1. kindly attach the compliance order.	ROSHANLJAIN
554	11-10-2025	0710102045382023(No.of Docs 2)	0710102045382023/1	INTERLOCUTORY APPLICATION (I.B.C)/3930(ND)2023	M/S. CONCORD INFRASTRUCTURE PVT. LTD. VSM/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	16-10-2025	1. kindly attach the compliance order. 2. bookmarking mandatory	tarun.2349.
555	14-10-2025	0710102166652019(No.of Docs 1)	0710102166652019/13	COMPANY PETITION (COMPANIES ACT)/32(ND)2020	UNION OF INDIA THROUGH SFIO VS. TAVISHI ENTERPRISES PVT LTD	Sec. 271-273	16-10-2025	bookmarking mandatory 2. Counsel Sign and details missed on index of PDF.	sfionclt
556	13-10-2025	0710102088072025(No.of Docs 3)	0710102088072025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/364(ND)2025	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Rule 11 of NCLT	16-10-2025	1.all document file separately with order in pdf	animeshras
557	11-10-2025	0710102058852025(No.of Docs 2)	0710102058852025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-10-2025	1.compliance order missing in pdf	9899393420
558	11-10-2025	0710102058852025(No.of Docs 2)	0710102058852025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-10-2025	1.compliance order missing in pdf	9899393420
559	14-10-2025	0710102072322025(No.of Docs 2)	0710102072322025/17	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	15-10-2025	1. Twenty Five rupees welfare ticket and three Rupees court fee missed on vaklatanama.	siddharth bhatli
560	11-10-2025	0710102081892022(No.of Docs 1)	0710102081892022/7	INTERLOCUTORY APPLICATION(COMPANIES ACT)/284(PB)2022	SATINDER PAL SINGH BHATIA & SMT. HARBHAJAN KAUR BHATIA VS. ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	15-10-2025	1.wrong file	baldevsajwan
561	11-10-2025	0710102081892022(No.of Docs 2)	0710102081892022/8	INTERLOCUTORY APPLICATION(COMPANIES ACT)/284(PB)2022	SATINDER PAL SINGH BHATIA & SMT. HARBHAJAN KAUR BHATIA VS. ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	15-10-2025	1.kindly file IA	baldevsajwan
562	10-10-2025	0710102038422025(No.of Docs 3)	0710102038422025/5	COMPANY PETITION IB (IBC)/288(ND)2025	CATALYST TRUSTEESHIP LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	14-10-2025	1. twenty five Rs. welfare tickets and three Rs. Court fee missed on vakaltanama and kindly stick on blank space of vakaltanama	knmncit
563	10-10-2025	0710102039072025(No.of Docs 3)	0710102039072025/6	COMPANY PETITION IB (IBC)/290(ND)2025	CATALYST TRUSTEESHIP LIMITED VS. PARSVNATH ESTATE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	14-10-2025	1. kindly twenty five rs welfare tickets and 3 rs court fee missed on vaklatanama kindly paste on blank space	knmncit
564	09-10-2025	0710102085972025(No.of Docs 1)	0710102085972025/1	TRANSFER APPLICATION/55(PB)2025	SUNIL PARMANAND KEWALRAMANI VS. KANHIYALAL KEWALRAMANI	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	13-10-2025	No of objection 1. Index and bookmarking missed 2. 15rs welfare ticket missed	SKRADVOCATES
565	12-10-2025	0710102080272025(No.of Docs 5)	0710102080272025/1	COMPANY PETITION (COMPANIES ACT)/154(ND)2025	PUSHPA RANI VS. CAPITAL FLOUR MILLS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13-10-2025	no of objection 1. volume wise index in all volume 2. book marking missed 3. vakalatanama missed 4 ocr missed 5 annexures pages missed sign with true copy	Mohan and Co.
566	08-10-2025	0710102056242024(No.of Docs 2)	0710102056242024/11	COMPANY PETITION IB (IBC)/177(ND)2025	PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS. OJAAN REALTY PRIVATE LIMITED	IBC under Sec 7	13-10-2025	1. Kindly attach the compliance order.	Kanika Singhal
567	08-10-2025	0710102056252024(No.of Docs 2)	0710102056252024/9	COMPANY PETITION IB (IBC)/127(ND)2025	PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS. PRODOT MEDIA PRIVATE LIMITED	IBC under Sec 7	13-10-2025	1. Kindly attach the compliance order	Kanika Singhal
568	08-10-2025	0710102086102025(No.of Docs 2)	0710102086102025/1	INTERVENTION PETITION (IBC)/65(PB)2025	VIGNESHWARA BARTER INVESTORS ASSOCIATION VS. LAVKASH VERMA	Sec 60(5)	13-10-2025	No of objection 1. Kindly attach compliance order	pslchambers
569	10-10-2025	0710102156522019(No.of Docs 1)	0710102156522019/9	COMPANY APPLICATION(IBC)/606.(ND)2019	MODEL LOGISTICS PRIVATE LIMITED VS. M/S ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	13-10-2025	1. kindly attach the compliance order	VIVEK PARTI
570	11-10-2025	0710102107382019(No.of Docs 1)	0710102107382019/15	COMPANY PETITION IB (IBC)/1825(PB)2019	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. RADHEY SHAM TANDON MFG. PVT. LTD.	IBC under Sec 7	13-10-2025	1. Remove Double pagination page no 1 to 32. 2. kindly attach the compliance order	sanjeev bindal
571	09-10-2025	0710102057222024(No.of Docs 1)	0710102057222024/42	TRANSFER PETITION(COMPANIES ACT)/32(PB)2024	SUJATA KULSHRESHTHA VS. TRIVENI MEDIA LIMITED	Sec 433(e)/433(f) of CA 1956	13-10-2025	No of objection 1. Index missed 2. Kindly attach compliance order	vaibhav90
572	10-10-2025	0710102024822024(No.of Docs 1)	0710102024822024/12	INTERLOCUTORY APPLICATION (I.B.C)/1568(PB)2024	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	Sec 60(5)	13-10-2025	1. kindly attach the compliance order.	Ashishlu
573	08-10-2025	0710102040602023(No.of Docs 2)	0710102040602023/15	COMPANY PETITION IB (IBC)/264(PB)2023	GO AIRLINES (INDIA) LIMITED	IBC Under Sec 10	13-10-2025	1. Sign missed on every page of reply 2. Three rs. court fee missed on vaklatanama	yugam2107
574	08-10-2025	0710102016492023(No.of Docs 3)	0710102016492023/15	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	13-10-2025	1. wrong file, kindly file in application	Fidere2

575	09-10-2025	0710102106002022(No.of Docs 2)	0710102106002022/6	INTERLOCUTORY APPLICATION (I.B.C)/24(ND)2023	SANYAM GOEL VSPUNIT TYAGI	Application under any other provisions- IBC	13-10-2025	No of objection 1. Remove extra pdf 2. Pagination missed in index and pdf 3. Bookmaking missed	prakhyatsharma
576	09-10-2025	0710102106012022(No.of Docs 2)	0710102106012022/6	INTERLOCUTORY APPLICATION (I.B.C)/6395(ND)2022	SANYAM GOEL VSPUNIT TYAGI	Application under any other provisions- IBC	13-10-2025	No of objection 1. Remove extra pdf 2. Pagination missed in index and pdf 3. Bookmaking missed	prakhyatsharma
577	08-10-2025	0710102020292022(No.of Docs 2)	0710102020292022/8	INTERLOCUTORY APPLICATION (I.B.C)/2111(PB)2022	CGST & CENTRAL EXCISE VSTWENTY FIRST CENTURY WIRE ROOS LTD .	Sec 60(5)	13-10-2025	1. Twenty Five Rs. welfare ticket missed on Vakalatanama in PDF	Komal Bhoir
578	11-10-2025	0710102083352025(No.of Docs 2)	0710102083352025/1	INTERLOCUTORY APPLICATION (I.B.C)/4776(ND)2025	VARDHMAN PARIVAR ASSOCIATION VS. M/S DUCTURUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	13-10-2025	No of objection 1. Kindly attach compliance order	KaranValecha
579	09-10-2025	0710102077052025(No.of Docs 1)	0710102077052025/2	COMPANY PETITION IB (IBC)/499(ND)2025	IMAGINE MARKETING LIMITED VS. BRIGHT BEGININGS PRIVATE LIMITED	IBC Under Sec 9	13-10-2025	No of objection 1. Index missed 2. one rs court fees missed	PRAVESH.YADAV101993@
580	09-10-2025	0710102053362025(No.of Docs 2)	0710102053362025/5	INTERLOCUTORY APPLICATION (I.B.C)/3105(ND)2025	SANYAM GOEL RESOLUTION PROFESSIONAL FOR PROVIEW INFRASTRUCTURE PVT. LTD VSMR. PUNIT TYAGI DIRECTOR (POWER SUSPENDED) OF M/S PROVIEW INFRASTRUCTURE PVT. LTD. & ORS	Sec 66(1)	13-10-2025	No of objection 1. Remove extra pdf 2. Pagination missed in index and pdf 3. Bookmaking missed	prakhyatsharma
581	09-10-2025	0710102053372025(No.of Docs 2)	0710102053372025/5	INTERLOCUTORY APPLICATION (I.B.C)/3110(ND)2025	SANYAM GOEL RESOLUTION PROFESSIONAL FOR NITYA REALTECH PVT. LTD VSMR. PUNIT TYAGI DIRECTOR (POWER SUSPENDED) OF M/S NITYA REALTECH PVT. LTD. & ORS	Sec 66(1)	13-10-2025	No of objection 1. Remove extra pdf 2. Pagination missed in index and pdf 3. Bookmaking missed	prakhyatsharma
582	09-10-2025	0710102068022021(No.of Docs 2)	0710102068022021/13	COMPANY PETITION IB (IBC)/565(PB)2021	ENDLESS SERVICES PRIVATE LIMITED VS. SLR TECHINFRA PRIVATE LIMITED	IBC under Sec 7	13-10-2025	No of objection 1. Kindly attach compliance order	Kanika Singhal
583	08-10-2025	0710102009442021(No.of Docs 2)	0710102009442021/8	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	13-10-2025	1. kindly attach the compliance order.	ankurmahindro
584	11-10-2025	0710102058142025(No.of Docs 2)	0710102058142025/3	INTERLOCUTORY APPLICATION (I.B.C)/3261(PB)2025	TEKRAM YADAV AND OTHERS VS. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016,Section 60(5)	13-10-2025	1. kindly attachment the copy of vakaltnama	akshitpradhan
585	08-10-2025	0710200413922017(No.of Docs 1)	0710200413922017/143	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 242(4),Sec. 241(1)	13-10-2025	No of objection 1. order dated 04.07.2024 missed in pdf as per mentioned in index.	Ashishlu
586	07-10-2025	0710102095082019(No.of Docs 4)	0710102095082019/15	COMPANY PETITION IB (IBC)/1587(ND)2019	J C ENTERPRISES PRIVATE LIMITED VS. M K S OIL PRIVATE LIMITED	IBC Under Sec 9	10-10-2025	1.all document file separately	Laws.lance
587	08-10-2025	0710102069402025(No.of Docs 1)	0710102069402025/2	APPLICATION	ITS PROPRIETOR MAYANK	under any	10-10-2025	missed in affidavit	advabhnav.choudhary
588	08-10-2025	0710102007582025(No.of Docs 1)	0710102007582025/3	APPLICATION	SERVICES LLP VS. NA	under any	10-10-2025	No of objection 1. One rs court fees missed in vakalatnama	shivamgautam02
589	08-10-2025	0710102069972025(No.of Docs 1)	0710102069972025/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2025	PAVEL GARG VS. M/S QUEENSTOWN INFRA PROJECTS LLP	41-43 of LLP act, 2008	10-10-2025	No of objection 1. Counsel details missed in index 2. True copy sign missed in annexure	Nidhi@jain
590	07-10-2025	0710102094882024(No.of Docs 2)	0710102094882024/1	APPLICATION (COMPANIES ACT)/105(ND)2024	GMS AHMED SYED VS. EICHER LTD	Rule 48	10-10-2025	1. Compliance order and index is missing	vaibhav.vermaadv
591	07-10-2025	0710102075402024(No.of Docs 2)	0710102075402024/1	APPEAL(COMPANIES ACT)/52(PB)2025	LIMITED VS. INCOME TAX	Sec 252 (1)	10-10-2025	1.complinance order needed in pdf	kmaoffice
592	08-10-2025	0710102078372025(No.of Docs 5)	0710102078372025/1	APPLICATION/52(PB)2025	PACKAGING PRIVATE LIMITED	T Rules,2016	09-10-2025	sign missed in Master index, Volume 1 and 2 index. 3. Remove	Khaitanlegal
593	07-10-2025	0710102056462025(No.of Docs 1)	0710102056462025/3	INTERLOCUTORY APPLICATION (I.B.C)/3253(ND)2025	VIBHA NARULA GUPTA & CHITRANJAN GUPTA VS. NARENDRA KUMAR SHARMA RP OF SPAZE TOWER PVT LTD	Section 60(5)/Rule 11	09-10-2025	No of objection 1. ORDER DATED 29.10.2025. missed in pdf as per mentioned in index	knmncit
594	07-10-2025	0710102002172024(No.of Docs 1)	0710102002172024/6	COMPANY APPEAL(COMPANIES ACT)/48(ND)2024	LUNSONS HERBAL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	09-10-2025	No of objection 1. Index and bookmarking missed 2. Notary missed in affidavit	Naren01
595	06-10-2025	0710200412962017(No.of Docs 2)	0710200412962017/14	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	09-10-2025	No of objection 1. ORDER DATED 19.08.2025 missed in pdf as per mentioned in index	sonalijoon
596	06-10-2025	0710102032642023(No.of Docs 1)	0710102032642023/98	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	09-10-2025	No of objection 1, Kindly attach compliance order 2. Bookmarking missed	sfioncIt
597	07-10-2025	0710102039072025(No.of Docs 3)	0710102039072025/5	COMPANY PETITION IB (IBC)/290(ND)2025	CATALYST TRUSTEESHIP LIMITED VS. PARSVNATH ESTATE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	09-10-2025	No of objection 1. three rs court fees and 25 rs welfare ticket missed in vakalatnama	knmncit

598	06-10-2025	0710102087702022(No.of Docs 2)	0710102087702022/5	INTERLOCUTORY APPLICATION (I.B.C)/5287(PB)2022	SOMANI WORSTED LIMITED VS. MR. AMIT AGRAWAL	Sec 60(5)	09-10-2025	No of objection 1. Index and bookmarking mandatory 2. Kindly attach compliance order	quadlegal
599	07-10-2025	0710102011702025(No.of Docs 1)	0710102011702025/1	INTERLOCUTORY APPLICATION (I.B.C)/712(ND)2025	EMPLOYEES PROVIDENT FUND ORGANIZATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER VS. MR MANOHAR LAL VIJ LIQUIDATOR	Section 60(5)	09-10-2025	No of objection 1. order dated 02.04.2025 and 20.08.2025 missed in pdf as per mentioned in index 2. True copy sign missed in annexure	BBPRADHAN
600	07-10-2025	0710102038422025(No.of Docs 3)	0710102038422025/4	COMPANY PETITION IB (IBC)/288(ND)2025	CATALYST TRUSTEESHIP LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	09-10-2025	No of objection 1. three rs court fees and 25 rs welfare ticket missed in vakalatnama 2. Page no 69 not readable	knmncit
601	07-10-2025	0710102057672023(No.of Docs 4)	0710102057672023/10	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	09-10-2025	No of objection 1. Kindly attach compliance order 2. True copy sign missed page no 12 to 19.	amittyagi123
602	07-10-2025	0710102066612025(No.of Docs 2)	0710102066612025/2	INTERLOCUTORY APPLICATION (I.B.C)/4105(ND)2025	KAMALL AHUJA LIQUIDATOR OF JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. JAGTAR SINGH MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	09-10-2025	No of objection 1. wrong file, Kindly file IA	legal.bajaj
603	06-10-2025	0710102053842025(No.of Docs 1)	0710102053842025/2	COMPANY PETITION IB (IBC)/402(ND)2025	UNIQUE ENGINEERS LIMITED VS. DEEPAK BUILDERS & ENGINEERS INDIA LIMITED	IBC Under Sec 9	09-10-2025	No of objection 1. Kindly attach compliance order	Surender@98
604	07-10-2025	0710102065362023(No.of Docs 1)	0710102065362023/11	COMPANY PETITION (COMPANIES ACT)/141(ND)2023	TR ARYA VS. AJAY DILAWRI	Sec. 241(1)	09-10-2025	No of objection 1. Copy of vakalatnama missed 2. Page no 16 need Hindi to English translation	rohanchawla
605	06-10-2025	0710102057422021(No.of Docs 2)	0710102057422021/4	COMPANY PETITION (COMPANIES ACT)/139(PB)2021	MRS. BABITA SINGH VS. ADAAB HOTELS LTD.	Sec. 241(1), Sec. 242(4)	09-10-2025	No of objection 1. Index and bookmarking mandatory 2. Pagination missed in pdf	vishalganda
606	06-10-2025	0710102066692025(No.of Docs 2)	0710102066692025/2	INTERLOCUTORY APPLICATION (I.B.C)/4064(ND)2025	KAMALL AHUJA LIQUIDATOR OF JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. JAGTAR SINGH MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	09-10-2025	No of objection 1. Wrong file, kindly file IA	legal.bajaj
607	06-10-2025	0710102009762024(No.of Docs 2)	0710102009762024/3	COMPANY PETITION IB (IBC)/173(ND)2024	J C FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS STARGAZE ENTERTAINMENT PRIVATE LIMITED	IBC under Sec 7	08-10-2025	No of objection 1. counsel details missed in index	Om@NCLT25
608	05-10-2025	0710102002722019(No.of Docs 2)	0710102002722019/16	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	08-10-2025	No of objection 1. Kindly attach compliance order	dgguptadhruv
609				RAASAA RETAIL PRIVATE LIMITED				Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar	
610	25-10-2025	0710102053072025/7	710102053072025	Vs.	Sec. 230-232 - Second Motion	Report	28-10-2025		

<u>PRASHANT KUMAR</u>									
DEPUTY REGISTRAR									
PRASHANT KUMAR									
HELP LINE NO 011-24361890									
ROOM NO 103									